I want to say again. [Interruptions]. Peace is prevailing in Tamil Nadu because of the DMK Government. (Interruptions). The IPKF Commander Kalkat has himself agreed that they have killed more than 1000 Tamils.

SHRIMATI JAYANTHI NAT-ARAJAN (Tamil Nadu): Madam, he says Tamils are protected. But Tamils were not allowed to land in **Tamil Nadu.** (*Interruptions*).

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): They were quislings. (Interruptions). I want to register that peace has prevailed in Ceylon. Peace has prevailed in Ceylon since the DMK Government has assumed power in Tamil Nadu. (Interruptions). Even Kalkat has actually agreed that they have killed more than 1000 Tamilians.

SHRI S.K.T. RAMACHAN-DRAN (Tamil Nadu): They say they are protecting the interests of Tamils. But they are not allowing the Tamils coming from Sri Lanka. (Interruptions).

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Madam, Tamilians are more safe under the National Front Government at the Centre and the DMK Government in Tamil Nadu. Since the National Front has assumed power here and since the DMK has assumed power in Tamil Nadu, Tamilains are more safe. (Interruptions). The killings of the LTTE have been stopped now. (Interruptions). Kalkat himself has agreed that they have killed more than 1000 Tamils.

THE DEPUTY CHAIRMAN: All of you, please sit down now. We have had enough. Prof. C.P. Thakur. You please speak. (Interruptions).

SHRI S. VIDUTHALAI VIRUMBI: Tamilians are more safe now than in Rajiv Gandhi's" regime. (Interruptions). Due to the exercise done by our leader Dr. Kalaignar, Tamilians are more safe in Ceylon now. (Interruptions).

SHRI S.K.T. RAMACHAN-DRAN: These people who are saying that they are safeguarding the interests of Tamils have not allowed Tamil refugees to land in Madras. They had to go to Orissa.

SHRI S. VIDUTHALAI VIRUMBI: They are quislings. They are not Tamils. They are traitors. (Interruptions)

SHRI S.K.T. RAMACHAN-DRAN: They say they are protecting the interests of Tamilians. But what happened? They are protecting those who killed Sri Sabarathnam and 300 other Tamilians? (*Interruptions*).

SHRI S. VIDUTHALAI VIRUMBI: Tamilians are more safe in Ceylon now. (Interruptions). There won't be any place in Tamil Nadu for traitors. (Interruptions).

THE DEPUTY CHAIRMAN: Enough, enough. Please sit down.

SHRI SUBRAMANIAN SWAMY: Rameswaram has nothing to do with Sri Lanka. (Interruptions).

THE DEPUTY CHAIRMAN: fifteen minutes is enough. Now take your seats. Prof. C.P. Thakur.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—(Contd.)

PROF. CHANDRESH P. THAKUR (Bihar): Madam, resuming our discussion on the President's Address, I rise to further respond to the Motion of Thanks to the President for his kind Address to the Joint Session of the Houses of Parliament.

While I do sincerely thank the President for going through this exercise of addressing the Joint Session of Parliament. On a closer scrutiny, when we go through the contents of the President's Address, I am left with a feeling of uneasiness. Actually it has been stated that the Assembly election results have reaffirmed the November 1989 verdict. It is certainly a fact. But this raices concern on serveral

(Pro. Chandresh P. Thakut] counts. First, the minority charac ter of the Central Government has been further reaffirmed because in the Assembly pools, it has not been able to extend its political base in terms of geographical spread as well as share of popular votes and to that extent, we should look Forward to the continuing political insecurity of this Government as years pass or days and weeks pass.

Madam, a more disturbing feature is that the fragmented locit of political power of this country has been given a second round of popular support. A Government which is strong in terms of locus of power can deliver the expectations of the popular vote. We expected that at least in the second round the political pattern of voting will clarify the direction in which Indian polity is moving. But it is very disappointing that even after four decades of practising party-based Parliamentary system, we have discovered that the political picture in terms of popular support is confused. I think, a third aspect which has emerged is much more disturbing. We have had the proud record of running political system based on sound secularism as well as on the basis of ideological divisions. After what have seen in the national elections in November, 1989 and Assembly elections in Februry, 1990, we feel very much uncomfortable. The erosion of secular base is very disturbing. You what is happening. Immediately after the last Parliamentary elections, we saw the victory parade in Jaipur and immediately after the Assembly elections, we find that different parts of the country are aflame with communal tension. We know the story—what is happening in Jamshedpur; what is happening in Nawada; what is happening in Begusarai and only the other day, what we have seen in Nizamuddin right in Delhi. Does it not show that as a result of the emergence of certain powerful

fundamentalist forces, anti-social elements have got encouragement and there is political pressure on the law and order machinery to give a kind of supporting hand, if not supporting hand, at least ignore those elements when they are out in the streets to creat problems for the innocent population. The country was very proud that in the international Comity of Nations, it was respected for its sound secularism but today we are on the cross-roads of political scene in India. What we are beginning to see is the emergence consolidation and of fundamentalist forces. One is religious fundamentalism and the other is regional and linguistic fundamentalism. Both have taken very heavy tall of the fabric of this society and political system. We do hope that in the years to come, a more polaii-sed political scene will emerge and a more decisive political alternative too out of the contending opposition groups will emerge on the national scene.

Now if you look at the ideological scene, there are three parties which are behind the Government. The leftist ideologically persuaded parties are on the cross-roads of history. They have still to grapple with the changes in the international scents so far as the Leftist ideologies are concerned. We do not know bow the Indian counterparts of the Left political parties are going to rise to the occasion and revise their own way of looking at things on the-political and econonic scene. So far as the other support group is concerned, the BJP has a political programme to come to power or to come near to power. It has also a programme which is trying to promote the hegemony dominant community here. But if we go through the election manifesto or the election programme, we do not find a sound, coherent policy for nation building so far as social and economic programmes concerned.

When we come to the Janata Dal Party, which is in the Government with the support of other parties, we find that it is a prisoner of indecision. The Government, as it is, has the support from two dominant parties, one, which is ideologically confused today, and the other which does not have any social or economic content in its programme. It is not in a position to forge ahead in terms of governance of this country with a concrete agenda which can generate credibility so far as the people of this country are concerned. So, we are in for disturbing days, and we are in for agonising days and we should look forward to the Government settling down and coming.out with sincerity. Now, a reference has been made to the 100 days of the Government. Let us go on record: It is a situation where we should characterise that these hundred days are days of nongovernance or these hundred days of this Government must be termed as non-days! But I must now concede that it should be given credit for surviving for a hundred days and probably for near survival in the next hundred days too. What has been happening during the last three days we all know and we are not sure whether this Government will continue or it will collapse. J do not know what the terms of settlement between Mr. Ajit Singh and Tauji are. But, for how many days or how many months or how many spells of hundred day: this Government has been given the lease of life we will have to discover.

The second point that I would concede is that this Government, particularly the Prime Minister, has shown some ingenuity for image management. Day in and day out, their systematic. campaigns in **the** media or the selective statements made in this part of the country or that part of the country, have not **bien** able **to create** an image which

is hardly real or backed by concrete results. It is the gullibility of the masses which 19 being taken advantage of and we hope that this will not continue and some day the people will discover it and that day is not too far off."

The third point that I would like to concede is that this Government has shown its ingenuity for proliferating committees and action plans and panels. I think, on the last count, fifteen such committees have been constituted and I do not know how many more art in the pipeline. Madam, as a student, 1 had the advantage of hearing Dr. John Mathai when 1 was at the Delhi School of Economics. He stated "As a young man, you should understand the parliamentary system." and he added "If a question is asked as to what the response of the Government to a particular issue is and the Minister rises and says, 'It is engaging the attention of the Government,' then the House should understand that the file is missing. But, if the answer of the Minister is that it is engaging the active attention, then one should know that vigorous efforts are being made to locate the file. But if the answer of the Minister is that a committee has been formed, then the House must understand that the matter has been forgotten by this Government !".Madam on the last count, fifteen such committees or panels have been formed. So, the Government has given the message that the issues, have been forgotten and it has been consigned to the dustbin of committees. We only hope that the Government will retrieve the situation out of the committees and panels and that it will come to concrete action within a time-bound programme.

Let us come to the dominant content of the populist plans of this Government. Three such plans are very well known. One is the promise to waive the loans so far as the rural [Prof. Chandresh P. Thakur] population is concerned. The second is the enshrinement of the right to work as a Fundamental Right. The third is the decisive rural orientation in the net investment programme of the Government to the extent of fifty per cent.

Now, let us look at them. Apart from the intentions and declarartions, has there been a close scrutiny of the feasibility of these promises and, if there has been, why is not any concrete action plan forthcoming and why is the matter being referred to one agency or the other? So far as the waiver is concerned, the Finance Minister said that once and for all he would like to do some thing concrete. Of course, this evening, when we will have the Budget 1 hope something will emerge. But, so far, it has been only promises and promises alone all the way. The only thing that is being asked is whether it is going to be Rs. 13,000 crores or more as the actual figure is swinging between Rs. 13,000 crores at the maximum and Rs. 2,000 crores on the lowest side. Nobody knows what the correct picture is. But a more critical question in this regard is in the final analysis who is going to pay this amount. Is it the tax-payer? Is it the consumer? Or is it the depositors in the banks or is it the banking institutions themselves? The taxpayers will not be able to sustain additional burden to the extent of Rs. 13,000 crores if the Government wants to buy popular support and tax it too. So far as the consumers are concerned, the prices are already going up and if this is going to influence the prices of commodities and services, it is going to be a hard development, an unacceptable development. The banking institutions have not been known in terms of rate of profit to have done very well and you will only be going to create more problems for the banks by imposing additional burden. Then the faith of the community in the

financial prudence of the banking institutions will be eroded and it will be a very serious threat to the credibility of our financial scene in the international community.

So far as the right to work is concerned, it has been said that it will be enshrined in Fundamental Rights. Is it going to be a token or is it going to be followed through and what are the implications if the right to work is incorporated as one of the Fundamental Rights? Is it going to be justiciable, justiciable in terms of employment, in terms of concrete relief? Is it going to assure concrete relief to those who are looking forward to gainful employment? There are two ways of looking at it. Are they going to get a job when they need? If not a job are they going to get unemployment compensation? What will be the amount of unemployment compensation? Suppose a doctor is unemployed, an engineer is unemployed and an unskilled labourer is unemployed. What will be the rate of compensation of each of them? Will the doctor to the engineer be rewarded in terms unemployment compensation at the rate of the lowest employable unskilled labour? Or will there be differential rates reflecting the capital investment made behind these job-seekers? Unless concrete proposals are given, enshrining the right to work as a Fundamental Right will amount to two things: deceiving the people that we have given you what has been promised, and on the other side, making a mockery of the Fundamental Rights which we are not able to follow through in terms of concrete results like actual gainful employment or fair compensation for the period you are unemployed.

Then a question has been raised about rural orientation. We respect

this consideration that this Government is going to promote rural development and as a measure in support of that it is promising that 50% of the net investment will be in the rural sector. But surprisingly the reality is that already 50% is being done. So what is new about it? What is additional about it? The only additional thing I can see going through the newspapers is that the Planning Commission and the Finance Ministry are trying to go through the rigmarole of de-fining and redefining which items of investment are considered rural investment and which are not. Is it going to be a repacking of the existing portfolio of programmes or is it going to be net additional investment arising out of the stepped up total investment of the Government during the current Five Year Plan period?

You must have observed that this Government is great in terms of planned, systematic, insinuations so far as members of the previous Government are concerned, and it has shown a tremendous capability and a high level of productivity in making insinuations. But Let us go into the promises, the promises on Punjab. Genuinely, to be fair to the Government, when the Prime Minister made a visit and tried to establish contact with people of Punjab, particularly the community which has been having a lot of concern with regard to whatever had happened in the State. But where are we today? Where is this Government today? After the initial confidence-building exercise and image-building exercise, what has been the concrete action? The elements in Punjab with whom this Government is engaged establishing contact and seeking their support, there are they? What is their stand today? In what way are you trying to take their help for concrete progress which will result in the emergence of democratic

process in Punjab, which will result in a situation where killings will be stopped, which will result in a situation where economic and social activity will be brought back to the normal pace and people will have a respectable and secure existence? Now, what we are finding is that there is an exodus of people from Punjab. Why are they running away? Is it because they are coming to provide personal support to the Prime Minister? Or is it because they are scared? And what has been done to reduce the degree of scare? What has been done to increase or extend the degree and the quality of protection to the people who feel they are insecure—and in fact, it is not a question of feeling—who are being killed day in and day out, whether they are targe is or innocent victims of indiscriminate killing?

Madam, J&K is another field. The credit goes to the Leader of the opposition today, the former Prime Minister, for having taken the initiative of the kind which forced Government to respond concretely. It was at his instance that the President initiated discussions. It was at his instance that an all party was convened and the meet discussions were held. And as a result of that today we have the Minister for Kashmir Affairs. But again we have a confusion. The House is not sure whether the Home Minister has some jurisdiction in Kashmir or the Minister for Kashmir Affairs has some jurisdiction, whether it is a vote of no-confidence against the capability of the Home Minister to run the affairs of Jammu & Kashmir which had led to the appointment of Minister for Kashmir Affairs. And when you go and say that the Minister for Kashmir Affairs is just a Coordinator, then within hours of his appointment as a Minister for Kashmir Affairs, are you suggesting that you do not have faith in his capacity to do anything beyond simple coordination? the in

[Prof. Chandresh P. Thakur] efficiency or incapability of the Home Minister leads to the appointment of the Minister for Kashmir Affairs and his role is confined to coordination, then who is in effect handling the Kashmir Affairs? Is it the Governor? Or is it the Prime Minister? Or is it the terrorists? Or is it the people from across the border? The House needs to be taken into confidence. What is the concrete plan which can really usher in an era of peace and tranquility in the Valley of Kashmir?

Madam, a promise was made about value-based politics. I do not know what is value-based politics of this Prime Minister and his colleagues. But we know that whatever their value-base, it has been tested out on the soil of Meham, what we find today is that promises have been made and if there was any quarrel it was around the fate of the Government of the Chief Minister of Haryana after the Meham election results and the final decision of the Election Commission. But if the promises lead to the continuity of that Government then it shows that they might have got a next lease of life to remain in Government. But they have certainly sacrificed values of certainly not shown any concrete evidence of carrying on value-based politics.

Madam, time and again it has been said that the Government is out to re-establish the credibility of democratic institutions. Let us take three such institutions. The first one happens to be the institution of Governor. The Sarkaria Commission has taken the stand how we should perceive the position of Governor. Within days of appointment this Government decided to sack Governors. Okay. You go and sack Governors. Then there is another

question that appointments in gubernatorial position will not be on political basis. I have great respect for the personalities who have been appointed. I have nothing personal against them. Does anyone of them or do most of them have no political contacts? Or these appointments not an evidence of political reward by the party of the forces in power today? And if it is that, then what kind of establishment of norms of democratic society is it where we make the Governors based on politically acceptable personality?

Let us come to the Election Commission the second. The first step with regard to the Election Commission was the sacking of two additional members of the three member Commission that we had. One does not know what is the legal status of this. But the fact remains that the over-worked Election Commission was given two additional members to carry on because this country has more elections than is the normal requirement. As a result, the Election Commission was over-worked. There is a logic based on workload that the size of the

Election Commission should be expanded and precisely for that reason it was a three-member Commission. Was it not a political vendetta which led to the sacking of the two Mem-

bers and reducing the size of the Election Commission by two-thirds? It appears to me by the hind sight that you created a one-man Commission whose bona fides are questionable today. I am sorry, the Election Commission which is a sacrosanct body, but the personality who is presiding over the Election

Commission is not really aboveboard. At least that is what its performance shows. You heard the other day and it is a matter of record that the erstwhile Chief Minister of Bihar. Dr. Jagannath Mishra, gave a detailed account of what had hap pened in Bihar, and the contribution of the Election Commission been. Now take the case of Meham

itself. We had expected that there should have been repoll. In the first place, this incompetent Election Commission could not go to the site for days together. Why could it not go there? Why did it not requisition the services of all the Armed Forces to give it all kinds of covers and protection so that it could make an on-site timely visit? It delayed the decision. One can suspect political manoeuvring during the period of delay. What we find today is that the election has been countermanded rather than a repoll ordered. In fairness, the candidates who fought the last election and particularly the individuals who are suspect, who are under cloud, should have been put on the mat again in the same constituency. But he is off the hooktoday. Today, under a political compromise to which the Election Commission certainly seems to be a party, the real culprit has been left off the hook. It is up to him whatever may be his protestation, but today so far as the Election Commission is concerned, this gentleman is free not to context again from Meham and look for a fresh and a more convenient pasture. The Election Commission did not demonstrate, through its action, the kind of faith that one should look forward from this august body. Today, what is happening is that the elections have proliferated for political reasons. As a result of the incompetence of the Election Commission, we are having repoll after repoll. There was a repoll in 185 Assembly constituencies in the State of Bihar itself. I would expect the Government to come out with the statement on how many segments of Assembly and Parliament elections repoll was ordered in how many booths and what has been the cost of that on the State machinery. Does it not show that the Election Commission is incapable of conducting fair, timely and cost-efficient elections in this country? If this is the reality, then the Parliament must look at the formation, the composition size, and

the functioning of the Election Commission *de novo* because this institution, as a result of the inefficient, incompetent and partisan character of the current incumbent, has lost the faith of the House and lost the faith of the population. As result, when we need fairer elections tomorrow, cost-efficient elections tomorrow and time-bound elections tomorrow, we need to have a reconstituted and rejuvenated body which can be given the responsibility of overseeing the whole process.

Madam, this morning you saw that day-in and day-out this Parliament is being converted into a forum of mockery. The people who are in power today were earlier on this side of the House. The way they handled the time of the House for two years in continuation showed that they were not interested in parliamentary business. They were interested in vilification campaign. They were interested in looking to the Press Gallery and getting talking points published. Whatever was published in one newspaper turned out to be the agenda from the opposition side so far as this Parliament is concerned. But today, when they have gone to the Government side, in the first place they do not take the Question Hour seriously. I have no right to comment on the choice of the Ministers. It is the prerogative of the Prime Minister. But once you have chosen your Ministers, you must ensure that they are competent to respond to the real questions. After all, the Question Hour is not an exercise in mano-uevring by the Government. It is not a kind of a debating society. We want to extract certain concrete replies from the Government and seek clarifications on matters of concern to the society. It is not fail to talk about individual Ministers. But, in the last few days, we have seen that Minister after Minister, the seniormost, the Deputy Prime Minister and today the Health Minis-

[Prof. Chandresh P. Thakur] ter, have treated the House in a casual manner. We have seen the way they have treated the House. I am not sure whether he is competent or not. It is not my business. If the Prime Minister has chosen them, then certainly they are competent. But the way they handle the Parliament shows a casualness, a calculated neglect for the concern of the House. Now how many times can the Chairman or the Deputy Chairman bail them out? They can bail them out to survive one Ouestion Hour. But what about the next Ouestion Hour? So, there must be some way to handle the Question Hour and that is one way you can strengthen to quality of parliamentary proce-

I would like to draw the attention of the House to the deliberations in the Consultative Committee. We are members of the Consultative Committee. But it seem to me that the Government is not really as honest as it should be so far as the Consultative Committee is concerned. The deliberations of the Consultative Committee are in camera. It is not a political body. It is a multipolitical and non-partisan body. So the constitutional logic behind the Consultative Committee is to have a fairer and franker discussion. But if you look at the deliberations of the Consultative Committee—and may experience of the last three and a half years shows that—you will find that it is an extended Question Hour where you try to avoid answers and give evasive answers or if you are caught for evasive answers, then you say: "I require a separate notice". If you want Parliament to be a worthwhile forum to function, deliberations then the Parliament must be enriched. There must be some way of even strengthening the deliberations into some concrete programme. A beginning was made by the previous Government on parliamentary committees. Three parliamentary committees had been constituted for

Environment, for Agriculture and the third I am forgetting. I would submit that to strengthen the parliamentary system, this Government should exercise all it ingenuity and wisdom. This committee system should be given a fuller trial. There should be more subject-based committees and they should be provided professional support. There should be extended hours of discussions so that we can go into the details rather than having a filippant treatment of the subject so far as the Parliament is concerned. The total time is limited. And whatever time is there, it is divided among the parties, and within the party, there are many Members. In any case, the total number of days of Parliament sitting is not large. About Rajya Sabha, I learn from Shri Advaniji (Time bell rings) Madam, I have just begun.

THE DEPUTY CHAIRMAN: That reminds me that there is a limited time.

PROF. CHANDRESH P. THA-KUR: There is a limited time. But in the evening, with your grace, we can extend it.

Madam, I heard from Advaniji in one of the sessions of the House when he was still a Member here that increasingly the number of days that the Rajya Sabha meets has been going down. I would submit to the Government that if you want to strengthen the Parliamentary system, you would consider that the total number of active days of meeting of Rajya Sabha should be increased so that we have more time for all of us to go into the concrete Government and non-Government business.

Madam, let me come to the economic front. I will pick up only limited items. A question has been raised that the Planning Commission will be given a Constitutional backing. It is a big news. But what does it mean? Are we going to have a better, more competent Planning Commission? Are we go-

ing to have a more professionally sound Planning Commission or it will continue to be an exercise in political reward for people of 'independent initiative' or those who are known for their political activism rather than for sound economic planning? Now, what have we seen? Even the Approach to the next Plan is not clear. The Approach Paper was presented. And through press reports I gather that the Prime Minis-ter and the Minister of Industry said that there is a need to have targets. Here is a Planning Commission which wanted to have the next Plan without targets. Then what is that you are planning for? Is it a Planning Commission constituted for non-planning? Or, is it a plan without action? And if there is action, then there should be a target so that we know what is that we are trying to achieve or what is that we have fallen short against. Then, there is a controversy with regard to the Centrally-administered projects. Within the total development programmes, the Centrallyadministered projects had a role of their own. The States do their job with whatever capability and priorities that they have, and as a result certain things which are important from the national point of view or from the point of view of the area concerned need additional attention. It is there that the Central Government reaches out actively through the programme of Centrally-administered projects. Now there is a big controversy apparently going on between the Government, at least certain sections of the Government on the one hand and the Planning Commission on the other. The Planning Commission seems to be persuaded that in search of decentralisation, there should be no Centrally-administered projects. We would like to know as to what is the final position of the Government? Are the Centrally-administered projects on the agenda or off the agenda? If they are not on the agenda, what is the way, what is the guarantee that the things for which the Cen-trany-administered projects were

meant will not be neglected and those objectives will be met through concrete support? (Time bell rings)

Madam, a question has been raised with regard to the remunerative prices to the farmers. I expect that the farmers should get remunerative prices, and it should be based on cost-plus. But what exactly is the situation? The other day, we heard so far as the onion is concerned that the market price is Rs. 250 per quintal, and the Government has fixed a price of Rs. 70 per quintal. There must be some way to relate the two. The Deputy Prime Minister was not coherent and clear so far as the actual position or the rationale behind the price was concerned. We would like to think that the Prime Minister in his reply or subsequently the Government will throw more light on it. When you have cost-plus price, are the farmers going to be the beneficiaries or not?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (**SHRI NA.** THU RAM MIRDHA): If you wan I can clarify just now.

PROF. CHANDRESH P. THA KUR: You will get your time Sir.

SHRI NATHU RAM MIRDHA: If you want

PROF. CHANDRESH P. THA-KUR: No, Sir.

SHRI NATHU RAM MIRDHA: I would clarify everything you want.

PROF. CHANDRESH P. THA-KUR: Now, if you are giving to have cost-plus price, then it has three implications. Is the additional payment going to be an additional income to the farmer?

SHRI VITHALRAO MADHAV-RAO JADHAV: He wants that it should be based on cost of production.

SHRI NATHU RAM MIRDHA: I will reply just now.

SHRIVITHALRAO MADHAV RAO JADHAV (Maharashtra) : He is talking about onions.

SHRI NATHU RAM MIRDHA: You may talk about onion or potato or any commodity. I will give the perfect information about production . . .

SHRI VITHALRAO MADHAV-RAO JADHAV: We are thankful to you.

SHRI NATHU RAM MIRDHA: I will give whenever you want.

PROF. CHANDRESH P. THAKUR: I appreciate the informal assurance of the Minister. But he should have helped the Deputy Prime Minister while he was speaking the other day.

SHRI NATHU RAM MIRDHA: I wanted to help him, but he did not give me the opportunity.

PROF. CHANDRESH P. THAKUR: This is the problem. We are interested in the Government's stand. We are not interested in the personal credits or capabilities or incapabilities of individuals. (Time bell rings.)

THE DEPUTY CHAIRMAN: You have taken already 35 minutes.

AN HON. MEMBER: That is nothing for the professor to talk. He takes one hour in the class.

PROF. CHANDRESH P. THA-KUR: Madam, don't look at the watch.

. THE DEPUTY CHAIRMAN: I. don't mind but it will be at somebodys on pease.

PROF. CHANDRESH **P.** THA-KUR: When you are raising the cost, you are accepting cost plus prices, it has subsidy implications. Now, on the one side, the Government says that the cost of the Government will be reduced, and within the cost of the Government, the amount of subsidy, particularly, in the agricultural sector is sizable. Now, what kind of a situa-tion will finally emerge? Will the total cost of subsidy or implications of the subsidy for the Government go down and in the mean time if the subsidy to the farmer is going to go up as a result of the cost plus prices then what kind of subsidy is going to be reduced. Is it the export subsidy or is it the defence cut or some other kind of subsidy which will be offset against that? Otherwise, it will be one of the desirable statements that the Government would have made, but certainly not a concrete benefit. Finally, if the cost plus pricing is there then what will be the final price for the consumer so far as the agricultural products are concerned, or for industries which are buying agricultural produce for their **raw** materials?

This all raises the question of feasibility of these promises and the economic cost finally coming to one section of the society or the other. And the Government must come out with a clarification.

So far as the industrial programme of this Government is concerned, we only hope that the good performance that the previous Government has shown in the industrial sector, through a policy reform, through consistency of that policy and thorough technological modernisation and vibrant support for the capital market, will not be allowed to decelerate. Otherwise, we will have some problems.

But this raises certain questions. You are reopening the Bhopal gas issue. I am not interested in the legal aspects or the benefits to the victims. But what kind of message you are transmitting to the investating community at the international level. An the

[Prof. Chandresh P. Thakur] the international investors going to take the Government seriously so far as the consistency of approach is concerned? Things settled by the Supreme Court of India are reopened. Now it has its own message for the investors. Then, so far as the food processing industry is concerned, it was a source of promise for the value added gains to the farming community and added scope for gainful employment to a large number of people in the rural and semi-urban sector. Now, the whole Ministry is being dismantled, and some concrete decisions taken to encourage investing in food processing industries with the help of certain established international companies are perhaps being sniped at from time to time from one or the other Ministries. I am not interested in one company or the other. What I am interested in, is whether the Government is going to come out with a sound policy which will encourage value added gains to agriculturists and which will usher in an era of food processing based industrial development which will provide sources of income and employment opportunity to a large number of people who unemployed, or who are going to become a load so far as unemployment relief is concerned.

Madam, the Government has talked about the balanced of growth. Now some parts of the country are less developed than the other. But some are depressed and yet others are getting more depressed by the hour. I come from the State of Bihar. If you look at the per capita income of Bihar and the difference between the per capita income of Bihar and the per capita income of the country, as a whole, you will see that the per capita income of Bihar is the lowest although it is resource rich. But worse, the difference between the per capita income of Bihar arid the national average is widening every year. 1 would ask the Government. It has had a rich political harvest in Bihar, the party that is in power or

the group that is in power at the Centre. If there is a quid pro quo, if there is an honest quid pro quo Bihar should get a stepped-up investment from the Central funds. In this context, I would like to know what is the infrastructure status of Bihar in terms of *per capita* national average. What is Bihar's share? What is the *per capita* availability with regard to rail and road communications, so far as Bihar is concerned? What is the per capita availability of power from the national and the regional grids? What is the *per capita* availability in relation to irrigation, modern irrigation, and health facilities? I would like to know whether Bihar will get its share in all these respects or not.

Madam, in this connection, I must compliment the Ministry of Resource Development. Human There is a specific Bihar Plan so far as education is concerned. The Department of Education has come out with a Bihar plan. May I suggest to the Government that in the same way other Ministries should come out with plans? The Ministry of Industry, the Ministry of Power, the Ministry of Health, the Ministry of Surface Transport, etc., should come out with specific. individual, Bihar plans for the next five years so that before the Eighth Five-Year Plan is completed, we are able to bring the infrastructural facilities in Bihar on par with the national average. Then only people in Bihar can really feel that they are being given a better deal. Madam, I am not used to uttering strong words. I am not used to making emotional statements. But I would like to raise my voice and say that the Government should see the writing on the wall. When Assam started getting on fire, the Govern-ment of India started working overtime formulating various projects and proposing various facilities for the State. We would not like Bihar to be on fire. Already, we have seen what is happening in the Jharkhand region. We know what

[Prof. Chandresh P. Thakur] has happened. It has led to the creation of a political entity. Terrorists have earned political respectability and we have today the Indian People's Front. That is why I say, the State will be on fire. If that happens, we, as a nation, are going to regret.

Madam, I charge the Government of India each Ministry of the Government of India and the officers of the different departments to prove why a particular project cannot be taken up in Bihar. What are the arguments against it? I would ask the Government of India to direct the different Ministries to come out with individual programmes. There is every reason why this should be done and must be done in respect of Bihar alone. Each Ministry of the Government of India should come out with specific proposals for the development of Bihar. Otherwise, the underdevelopment of Bihar will remain a drag on the development of India. I am saying all this not because I was born and brought up in Bihar and I represent the State of Bihar. As an economist, I am convinced that this tongue-in-cheek approach to Bihar is going to play havoc with the national development.

The resource-rich State of Bihar has been neglected for long. Outside coal and steel, there has been no net additional investment in Bihar for long. In this context, I must compliment the previous Government and Shri Rajiv Gandhi, the erstwhile Prime Minister. He visited Bihar and came out with an action programme of over Rs.5,000 crores. I would like this Government to come out and place on record what were the commitments of the previous Government so far as Bihar is concerned. They should also make a further statement as to what is the action plan of this Government to implement those promises by the Government of India; pot by

anybody but the Prime Minister himself. If this is not done, the people of Bihar will get the impression that this Government had cheated them, had taken their votes but had turned a deaf ear so far as their needs were concerned. If this is the reality, I would like the people of Bihar to raise their voice on a nonpolitical, non-partisan, basis, and ask the Government of India, start asking the right questions. If you want coal, come and invest in power here. If you want iron ore, come and invest here in industry, come and invest in industries based on steel. If you want agricultural products, you should develop the agricultural potential in Bihar. The Economic Advisory Council has said that agricultural development needs priority. In this context, they have also said that there is need to develop further—improve—the rain-fed agricultural potential in West Bengal, Bihar and Assam. I would like to know, what is going to be done to develop the rain-fed agricultural potential. I would like to know whether the Indian Council of Agricultural Research is going to declare a holiday in respect of all other research and invest all their resources in regard to developing the rainfed agricultural potential in the next five years. Will the Government give a guarantee on that? When the previous Prime Minister went to Bihar, North Bengal and Assam, where the floods cause repeated havoc, he made an announcement that there will be a technology mission on flood control.

THE DEPUTY CHAIRMAN Prof. Thakur, forty-five minutes is over. Even your lecture is only for forty-five minutes

1-OO.PM.

PROF. CHANDRESH P. THA-KUR: Periods are of 55 minutes, but I will take another Wo minutes.

There was a declaration by the earstwhite Prime Minister that there-

[Prof. Chandresh P. Thakur] will be a technology mission directed towards flood, particularly for North Bihar and in general for the Ganga Basin. What is the fate of that promise? Flood is not a political issue and is a curse from the nature. Science and technology has given us a method and the wisdom to deal with it. If there is the will of the Government and the resource back up is there, perhaps people of North Bihar, West Bengal and Assam will not see those miseries again. But only to undo what the previous Government has done will not help you. If you want to do some work, try to improve upon the plans of the erstwhile Government, come out with fresh measures which can generate faith.....

THE DEPUTY CHAIRMAN: But you should conclude now.

PROF. CHANDRESH P. THA-KUR: Madam, in the end I would like to say three things. Firstly, what exactly is the final position of this Government so far as the share of net investment for the rural sector is concerned? Much confusion has has been created. The Government should come out with a clear picture on this.

Secondly, the Prime Minister said that the misty days area ahead. Where is a guarantee that the misty days will not be converted into cloudy days? In the last three days it appeared that almost cloud burst was going to be there. It has now survived, but will the mist be cleared and the development plans given concrete shape?

Finally, will the Government stop indulging in the exercise of image management and survival techniques and come down to the task of actual governance of this country? If not, we will have to seriously think about it. We have offered constructive cooperation

but there is a limit. So far we have been extending our support and trying to encourage them to do right things, but if they continue to remain sort of active in promises rather than follow-up action, the day of reckoning will come. If not this House, at least the people at large will give them a lesson.

The President of India is sagacious.

He is a great statesman. He has had a long experience. This Government should treat him as a resource rather than a ritua of getting him to the Parliament to address a Joint Session of Houses of Parliament and making a speech. They should draw on his wisdom and experience and the hon. President should exercise his moderating influence on this Government and encourage it to come down to the right track of sound governance of this country. Thank you.

THE DEPUTY CHAIRMAN:

Dr. Nagen Saikia. You have 12 minutes. Try to complete within the time-limit.

DR. NAGEN SAIKIA (Assam): Madam, I will try to keep myself within the time-limit, but if I am to take a bit more time, you may be kind enough to permit me

THE DEPUTY CHAIRMAN: I wish my kindness worked. We have to finish within the time-limit.

DR. NAGEN SAIKIA: Madam Deputy Chairman, I, on my behalf and on behalf of my party, am taking my stand to support the motion moved by Shri Virendra Verma. This is the second

[Dr. Nagen Saikia] Address of the hon. President aft or the installation of the National Front Government.

In his first Address on 20th December, 1989, Rashtrapatiji upheld the outlook and the views of the Government on all major aspects and also on major problems. He pointed out categorically that "over the past few years there has been a growing erosion of norms and values in public life." At the same time, His Excellency the President of India gave indications about the future plan and programmes of the Government, including Lokpal Prasar Bharati Bill, reconsideration of the Postal Bill, etc.

In his Address in the Joint Session of the Parliament on 12th March 1990, in clear relevance with his previous Address, he is giving a clear picture of the commendable activities of the Government done with in a short period of 100 days.

I want to express my heartfelt thanks to the Rashtrapatiji for giving top priority to the Kashmir situation in his Address. Both the Houses have discussed the issue thoroghly, leaving no aspect of it untouched. I and my party fully support the stand taken by the Government to curb terrorism, to create a feeling of confidence among the people, to restore normalcy, to remove all legitimate grievances and to accelerate developmental activities in the State. It is remarkable that to its promise, according Government has repealed the fiftyninth Amendment of the Constitution in regard to Punjab and has been taking positive measures to start the wheel of democratic political process in the State.

It is also equally remarkable that to remove all communal tension that found room to grow in connection with the Ram Janam-bhoomi-Babri Masjid issue, the Government has set up a committee to go into the issue and to find out an acceptable solution. I only wish that the old buildings should be preserved as ancient monuments under the laws of the land and both the Hindus and the Muslims should be given an opportunity to have their own prayer halls separately.

It is very much essential to guarantee full protection - to the minorities and to maintain communal harmony. The 15-Point Programme taken for the welfare of the minorities is very much a welcome step.

During the Congress(I) regime, the Centre, by curbing the powers of the State Governments made itself more and more powerful and for this reason the dissatisfaction of the people of the States on many occasions turned to anger. This is one of the root causes of the growth of extremism amongst the youth of the country. For the growth of extremism in the country, it is the Congress (I) Government which is Just after Mrs. responsible alone. Indira Gandhi came to power, the trampling down of all values was' The administration and the started. judiciary were made committeed to the party and no scope was left there for moral values, conscience and justice. People started losing their confidence in administration and judiciary. During the time of Shri Rajiv Gandhi, it dropped to zero. Corruption took place in all high places in the most sensitive deals, like Bofore and the German submarine. Not only that, even in pretty elections, crores of rupees were poured like water. The Congress(I) left no immoral stone unturned to win elections—either by money power, or by muscle power, or by both. Such misdeeds of the previous Government led the country to the bottom of the bill. On the other hand, the States were

denied their power by enacting laws and amending the Constitution, they tried to grab all powers and • make the States come to the Centre like beggars for central financial and other assistance.

In my State of Assam, they gave full opportunity to the people of Bangladesh to infiltrate, only to get votes in the elections and they deliberately and methodically tried to outnumber the indigenous people. The people of the State had to fight for six long years democratically to get their demands established. About 900 people laid down their lives, either at the hands of the State machinery or at the hands of the foreigners. At last the Government had to concede and sign an 'Accord, but they choose to keep it in the cupboard. I want to caution that if appropriate measures are not taken to implement the Accord, to repeal the most unjustified IMDT Act, to undo the misdeeds of the Congress (I) Government and to start a dialogue with the Bangladesh Government, Assam may turn to be the next Kashmir with the full help of a nearby foreign country in future. Then it will be too late. The growth of extremism in the State also must be viewed in this context.

In my State, I have been seeing, through all the years of the previous Government, that the Government was only trying to deprive the State and her people of all their dues. No measure was taken to control the Brahmputra. The Master Plan of the Brahmputra Board has been kept in cold storage for years. The rate of royalty for the crude oil was not revised till the coming of the new Government. Though Assam produces natural gas, the Congress (I) Government chose five places other than Assam to set up . gas-cracicer units. The previous Prime Minister made the. announcement just befoe the elections about setting up these cracker units in places other than Assam. It would be the responsibility of the new Government to review all these misdeeds.

Assam has been demanding a B.G. line upto Dibrugarh, a rail-cum-road bridge over the Brahmputra in the Bogibit area, effective functioning of the telecommunication system in the State, for setting up a Rail Division at Rangia, the foundation stone of which was laid by Shri Gulzari Lal Nanda in 1972. But no response could be had from the previous Government.

The National Front Government has announced the decision to set up an oil refinery at Numaligarh and to open the Ashok Paper Mills and we take these decisions to be bright starting points for' all these matters. The previous Government, against the desire of the State Government, decided to set

up a Central University at Silachar rather than at Tezpur. This decision also deserves reconsideration to ensure the people of the fulfilment of their demand to have a Central University on the northern bank of the Brahmaputra. All these misdeeds of the previous Government had created a feeling of deprivation on the. minds of the youth.

Assam is full of resources-oil, tea, timber and coal. But Assam is the most neglected and economically backward State in the country. Lakhs and lakhs of acres of land in Assam are under tea cultivation, but what is Assam gaining from these tea gardens

Even the Tea Houses are not at all willing to invest money in- the State. They are only interested in squeezing out the resources there The head offices of the tea gardens are also not in Assam, because of which the State has boon losing a great portion of revenue

[Or. Nagin Saikia] continously and even job opportunities for the local youths. Nowadays, even for the posts of Office Assistant, thegarden owners recruit people from otside the State. Therefor?, 1' think the Government will have to take a bold policy decision regarding job opportunities that are available from the tea gardens to be provided to the local people in Assam.

In my State, Coal India Limited also has been playing a bid game, By commissioning opencast mining Margherita it has been devastating at green wood after green wood of thoussands and thousands of acres and thereby creating ecological imbalance, polluting water and soil. Repeated requests to the previous Government did not yield any result at all. Rather, a stereotyped, readymade reply was always being given by the Ministry.

It is known to everybody that the demand for creation of a land for the Bodoes being raised by the All-Bodo Students Union is also a creation of the Congress(I) The Government. ABSU leaders were flown to Calcutta and Delhi by ARC air Craft and were given full help to continue their violent activities. I have mentioned it on earlier occasions also that the RAW was engage to give them training with arms and ammunition. Even after the installation of the new Government, I am told, the RAW Chief met the previous Prime Minister for about an hour on the 1st of Janu ry 1990. 1 apprehend that some elements of the previous Congress (I) Government are still active within the machinery of the Government to create trouble and bring about failure of the present Government-. Every sensible Member must remain cautious about it.

For all these misdeeds of the previous Government, a sense of deprivation and anger found their

natural growth. Though the Address of the honourable President is not referring to all these things, I hope there are enough hints and indications about the wrong doing of the previous Government and about the heavy responsibility of the present Government to let everything right.

The Address of the President is giving the highest priority to improving the management of the economy, and I hope the Government will be able to control the price rise as well as the inflation.

It is most welcoming that the Government is going to implement the policy of decentralization of Planning and Plan implementation. In Assam, the AGP (Government had started it four years back. I hope this policy of the Union Government would give the people ample opportunities to make themselves aware of and get involved in the developmental works.

Ours is a country of agriculturists, but the poor agriculturists are not getting full justice. The scheme of debt relief will help them a lot. I welcome this scheme.

It is also equally admirable that a decision has been taken to set up small industries and agro and rural industries. In fact, it is only the growth of resource-based small-scale industries which would be able to make the economic condition of the people and the State healthy.

The policy of the Government on international relationship also proves that the new Government is vary much eager to and capable of making the relations effective and friendly. Our relations with Sri Lanka, Nepal and Bangladesh, our stand against the Pakistani incitement to the militants of Kashmir and Punjab, our rela

tlons with Namibia and other countries of Africa and our relations with the USSR and USA make the people feel that we are growing more and more friendly but, at the same time capable of combating any attack of any power. It is to be mentioned that our relation with China is also showing a bright ray of hope.

The Address of the President itself is a container of great hope and a historical record of the noble attitude and activities of the National Front Government.

The National Front Government is not a Government of a single party alone: it is exactly a National Government with representations and support of almost all the parties except the Congress {I) and its allies. It is needless to mention that the Congress(l) today is looked at by 'all sensible people of the country as the most unwanted party in the country.

SHRI MUKHTIAR SINGH MALIK (Haryana): No. (Interruptions)

DR NAGEN SAIKIA : This is my opinion.

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): That his is opinion. He is entitled to it

DR. NAGEN SAIKIA: I, on my own behalf and on behalf of my party, thank the honourable President for his most illuminating Address.

Thank you, Madam.

भी देव प्रसाद राय (पश्चिमी बंगाल) बाजनीय उपसभापति महोदया

उपसमापित । हिन्दी में बील रहे हैं ?

बी देव प्रसार राय: ग्रांखरी माषण है; बोड़ा हिन्दी में बोल लूं ताकि लोगों को यह बाल्य पड़ेकि में हिन्दी में बी बोल पाता हूं। (अवद्यान) सदम के बाहर तो भापने मेरा भाषण हिन्दी में सुना होगा, भव यहां भी सुन लीजिये।

राष्ट्रपति महोदय के ग्रभिभाषण पर धन्यवाद प्रस्ताव पर चर्चा है, में विचार इस पर श्रपने पेश करना चाहता हुं। उपसभापति महोदया, बचपन में जब हम रेल में सफर किया करते ये तो एक बड़ी खुबसूरत दवाबिकती थी। दवा बेचने वाले यह बताते थे कि कोई भी बीमारी हो, इसका इस्तेमाल करने से उसका इलाज हो जाता है। ग्रगर किसी ने गलती से खरीद लिया और उसका इस्तेमाल कर लिया तो अच्छे आदमी भी बीमार हो जाते थें। ग्रव यह जो श्रभिभाषण हन्ना है मैं तो एक बात जरूर कहुंगा कि इस में किसी भी हिस्से को छोड़ानहीं गया है । इस में सब के लिए जिक है, बेरोजगारी के लिए जिक्क है, महिलाओं के लिए जिक है, पिछड़े वर्गों के लिए जिक्र है, मध्यम वर्गों के लिए भी जित्र है। सब के लिए कुछ न कुछ इस में कहा गया है। जब रेल बजट सदन में पेश हुआ तो रेल बजट में भी किसी को नहीं छोड़ा गया । डिब्बे में बैठने वालों को भी और डिब्बे में बैठ ने वालों, विदा देने के लिए जो स्राते हैं उनकी जैब पर भी हाथ डाल दिया है । बात यह नहीं है कि क्या कहा जाता है, असल बात यह है कि क्या किया जा रहा है । इसमें 100 दिन में देश किस स्थिति में पहुंच गया है, यह ग्राप देखिये। 100 दिन की सफलता का जिक्र राष्ट्रपति के अभिभाषण में किया गया है। 100 दिन की सफलता का जिक हम राष्ट्रपति के मिभाषण को पढ़ते हुए देख पाए हैं लेकिन देश भी देख रहा है, जनता भी देख रही है। इस सरकार के 100 दिन बीते हैं भ्रौर 100 दिन बाकी रह गये हैं। 100 दिन बचे हुए हैं कश्मीर पाकिस्तान का हिस्सा बनने में । 100 दिन इस सरकार के बीते हैं और पंजाब के खालिस्तान बनने में 100 दिन बचे हैं। 100 दिन बीते हैं इस सरकार को बने हुए और मस्जिद की तोड कर मंदिर बनाने में भी 100 दिन बने हुए हैं। देश की जनता इस बात से परेशान देश की जनता इस बात से जिन्तित है कि देश किस तरफ जा रहा है। हमने इस सदव में दिल पेश किया या और सभी पारियों

श्री देव प्रसाद राय के लोगों ने इस बिल का समर्थन किया था कि हमधर्म ग्रीर राजनीति को ग्रलग करेंगें। धर्म भीर राजनीति को भ्रलग करने का बिल पास किया गया था और ग्राज के दिन मुझे यह कहने में बहुत अफसोस होता है कि एक तरफ गंगा की तट भिम में खन के स्नान के समय राजनीति के सिद्धांत को लिया जाता है भौर दूसरी तरफ सदन के अन्दर गेंक्आ कपड़ा पहना जाता है। यहां पर धर्म होता है वहां पर राजनीतिक एलान हो जाता है और दूसरी तरफ धर्म की बातें करने वाले राजनीति में दखल डालने लगे हैं। मुझे इस बात का भ्रफसोस है कि प्रधानमंत्री बनने के पहले एक बार प्रधानमंत्री जी ने कहा था कि अगर भ्रयोध्या में शिलान्यास होता है तो मैं जा कर सत्याग्रह करूंगा। ग्राज के दिन विश्व हिन्दू परिषद के प्रध्यक्ष कहते हैं मझे प्रधानमंत्री पर बडी ग्रास्था है ग्रौर हम इस बात पर विश्वास करते हैं कि उसकी रहनुमाई में मन्दिर बनाया जाएगा और मस्जिद को तोडा जाएगा भौर प्रधानमन्त्री चप रह जाते हैं, कोई जिक नहीं करते। कोई जिक नहीं करता । ग्राज के हिंदुस्तान में धर्मनिरपेक्षता की परम्परा खतरे में है, श्राज के दिन हिंदुस्तान में लोकतंत्र की परम्परा खतरे में है भीर सबसे बड़ी बात है कि देश की इकाई, देश की ग्रखंडता खतरे में है। भ्राप लोकतन्त्र का जिक्र करते हैं, लोकतंत्र की बातें करते हैं और लोकतंत्र की बात करते हुए जनता की राय लेकर सरकार बनायी है लेकिन धाज भी धगर जायें तो मेहेम में देखेंगे कि डांगी का जला हुआ। धम रथ वहां पड़ा हुआ है। आज भी वहां जायें तो देखेंगे कि सौ गोलियों के निशान दीवारों पर गवाह बनकर खड़े हैं कि लोकतंत्र की समाधि कैसे रचकर वहां बाड़े हैं।

मैं एक छोटी सी कहानी आपकी इजाजत से कहना चाहूंगा क्योंकि जब साइकिया बी बोल रहे थे तो हमारी सदस्या ने कहा कि बोलने का तो अधिकार है। तो मैं एक छोटी सी कहानी बताना चाहूंगा कि एक घर में एक परिवार में बहुत तकलीफ के बाद बहुत समय लेने के बाद एक बच्चा पैदा इशा। दुर्भाग्य यह रहा, हादसा यह रहा कि

बह बच्चा पैदा हुआ तो थोड़ा अपंग निकला । इससे बाप बड़ा रोया और रोते हुए जाकर एक ज्योतिषी के पास पहुंचा । लेकिन ज्योतिषी सुनकर कहता है कि तुम अभी बैकार रोते हो, तुम्हारे रोने की बारी बाद में आयेगी पहले तो इसकी वजह से देश रोयेगा फिर तुम रोग्रोगे। तो पहले मेहम का अत्याचार देखकर देश रोया उसके बाद बाप रोया और जब बाप रोया तो प्रधान मंत्री ने भागते हुए जाकर अनके भ्रांसू पुंछवाये और उनका इस्तीफा बापस करवाया तो भ्रब देवी लाल जी फिर उप प्रधान मंत्री रह गये हैं। नेकिन मैं एक बात आज के दिन में कहना चाहता हं कि जिस तरह से लोकतंत्र को वहां पर तोड़ा गया है, खत्म किया गया है उस बात से इतना श्रफसोस नहीं है जितना श्रफसोस इस बात से है कि जिस तरह से मसले को इलेक्शन कमीशन ने हैंडिल किया है जिस तरह से उस जगह से चौटाला को भगाने का एक भौका बनाया है उस मसने को मैं इस सदन के श्रंदर कहना चाहता है कि श्रापने पहले दो इलेक्शन कमिश्नर इटवाये फिर एक को रखा और पिट्ठ्वनाकर रखा। उनसे आप राजनैतिक फायदे लुटने की कोशिश कर रहे हैं। सदन के अंदर फैसला नहीं होगा । सदन के भंदर भगर सिद्धांत नहीं लिया जायेगा तो सदन के बाहर लोग इसके खिलाफ लड़ेंगे। लड़ ई पैदा हो गयी है, अगर आप अंधे होकर बैठे रहेंगे तो आपको श्रागे जाकर काफी कीमत चुकानी पड़ेगी। श्राज के दिन देश के सामने सवाल इस बात का है कि देश को हम एक बनाकर कैसे रखें। देशको, देश की अखंडता को बचाकर कैसे रखें।

सरकार में आने के बाद आपने कहा कि विचार विमर्श करके आप पंजाब समस्या को निपटायें में, चर्चा करके आप पंजाब की समस्या को निपटायें गे और आपने जलंधर में आल पार्टी मीटिंग कर ली। आपने 1400 जग्रवादियों को जेल से मुक्त कर दिया, फारिंग कर दिया। आज दिल्ली में पंजाब से हजारों विस्थापित पहुंच रहे हैं। दिल्ली में पंजाब से हजारों विस्थापित पहुंचकर कोर्ट के दरवाजें के सामने बैठे रहते हैं और कहते हैं कि पंजाब की घरती पर में रहने की स्थिति नहीं रही और आपने पंजाब का फैसला कर दिया । भ्रापने पंजाब के मसले का फैसला कर दिया । उस दिन जब मीटिंग की तो भ्रापने कहा कि कांग्रेस पार्टी नहीं जाती है तो हग जल्दी निपटायेंगे । हम कहते हैं हमें कोई लालच नहीं है कि हमें भ्राल पार्टी मीटिंग में बैठने का मौका मिले । भ्रगरहमको बाहर रखकर पंजाब की समस्या से निपटा जा सकता है, हमको बाहर रखकर पंजाब को संभाल सकते हैं भौर लोकतंत्र को वापस ला सकते हैं तो वह बात हमें मंजूर है । लेकिन भ्राप पंजाब, को हिन्दुस्तान को बनाकर रखिए । हमें उस बात से कोई ऐतराज नहीं है।

श्राण के दिन में मैं कहना चाहता हूं कि शापने एक मंती लगाया है। श्रापने उस मंत्री को, जाजें फर्नाडीज साहब को जम्मू और काश्मीर का फैसला करने की जिम्मेदारी दो है। जाजें फर्नाडीज साहब काश्मीर गये थे, काश्मीर का दौरा किया लेकिन वहां का एक श्रादमी भी निकलकर उनसे मिलने के लिए नहीं श्राया। मस्जिदों में ऐलान हुआ कि कोई श्रादमी भी उनसे जाकर न मिले। किसी ने भी हिम्मत नहीं की कि श्राकर उनसे मिले उनसे बात करे। श्राप काश्मीर की स्थित इस जगह पर पहुंचा चुके हैं।

भाज हमारा समय पूरा हो गया है इसलिए हम भौर हमारे कई साथी इस सदन को छोड़कर जावेंगे। हम लोग रिटायर हो रहे हैं, हम लोग भवकाश से रहे हैं लेकिन हमारे साथ साथ एक श्रीर साथी जा रहे हैं या जा चुके हैं जिनके भवकाश लेने की कोई जरूरत नहीं थी, जिनको यहां से जाने की कोई **जरू**रत नहीं थी जिन्होंने सदन के ग्रंदर भौर कई दिन तक रहना या लेकिन सदन ने, सरकार ने उनको इतनो ताकत नहीं. दी, इतनी सुरक्षा नहीं दी कि वे इस सदन के ग्रंदर बैठे रहें। वे मट्टू साहब इस्तीफा देकर चले गये हैं। यह काश्मीर आपने बना रखा है। यह काश्मीर भाप बना चुके 🕻।

हम जब बात करते हैं भीर सदन के सामिनों को सुनते हैं तो हर बात में इस बात को उठा देते हैं कि अग़प क्या करके गये, झाप क्या बनाकर गये, झाप क्या छोड़कर गये। जो गलतियां हमारी रहीं, हम उनको मानने के लिए तैयार हैं लेकिन मैं एक बाह्य जरूर इस सदन के भंदर कंड्रंगा कि हम उस दात को मानने के लिए तैयार हैं लेकिन जिस दिन गोल्डन टेम्पूल के सामने डी०श्राई०जी० घटल के ऊपर गोली चली भीर भटल मरे थे ध्रगर उस दिन गोल्डन टेम्पुल के ग्रंदर पुलिस या सेना घुस जाती तो पंजाब की समस्या इतनी खराब नहीं होती ग्रीर भगर रुविया के किडनैप होने के बाद 5 उप्रवादियों को नहीं छोड़ा जाता तो काश्मीर की हालत इतनी खराब नहीं होती ।

[उपसमाध्यक्ष (डा० जी० विजय मोहन रेड्डी) पीठासीन हुए] हम इस बात को नहीं कहते कि कविया किडनैपिंग किसी साजिश के साथ जुड़ी हुई है। लेकिन सरकार की कुछ सवालों का जवाब देने की सदन के संदर जिम्मे-दारो बनतो है।

में कहना चाहता हूं कि सरकार इस बात को स्पष्ट करे कि प्रविधा कैंसे किड़-नैप हुई थी, किसने किड़नेप को थो, कौनसे लोग हथियार लेकर श्राए थे, उसे कहां लेकर गये थे, कितने लोग साथ श्राए थे शौर वह देखने में कैसे थे, उसे कहां पर रखा गया था शौर उसके छुटकारे के बाद शाज तक उसे पत्नकारों से क्यों नहीं मिलने दिया गया?

धाज के दिन में इन सारे सवालों का जवाब देना सरकार का फर्ज घौर जिम्मेदारी बनती है। मैं भाज के दिन धापके सामने कहना चाहता हूं कि इन खतरों के बारे में धनर भाग निगाह नहीं डालेंगे, तो भाग जितनी भी भच्छी बातें इस प्रभिभाषण में कहें, जितनी भी भच्छी बातें धाप देश के सामने रखने की कोशिश करें, श्राप देश को संभात बहीं सकते हैं। श्री देव प्रसाद राय]

मैं आपसे एक बात और कहना चाहता हूं कि दुनियां में लोक्तंत्र की जय श्राप देख हो रहे हैं। दुनियां में जोकतंत्र आगे बढ़ रहा है। हमारे प्रधान मंत्री ग्रीर हमारे दल के नेता, राजीव गांधी जी नामीबिया में जो वहां की अ।जादी का उत्सव हो रहा है, उसमें भाग लेने को जा रहे हैं। दुनियां में म्राज लोकतंत्र को याता जारो है।

नेल्सन मंडेला का स्वागत करने के लिए बंगाल में श्राल-पार्टी कमेटो बनी है और श्राल-पार्टी बनाते हुए मार्क्सवादी कम्युनिस्ट पार्टी ने कहा कि इस कमेटी में हम कांग्रेस को नहीं रखेगे क्योंकि कांग्रेस ने नेल्सन मंडेला को मुक्ति के लिए कभी ग्रावाज नहीं उठाई । मैं उन लोगों से यहाे कहना चाहता हूं कि अगर श्रापने कलकता में जुलूस किया ब्रीर उस वजह से नेल्सन मेंडेला का रिलीज हो गया, तो यह आपकी बहुत बड़ी गलतफहमी है। नेल्सन मंडेला अगर जैल से निकले हैं, उसके पोछे अगर किसी का योगदान है, तो हिन्द्रस्तान की सरकार का सब से ज्यादा योगदान है थीर उस सरकार का नेतृत्व उस समय इंदिरा गांधी ने किया और राजीव गांधी जी ने किया।

ग्राज श्राप बंगाल में कहते हैं, पूर्व यरोप की हालत को देख कर आप बंगाल में कह रहे हैं कि कुछ देशों में लेनिन की मृति को तोड़ा गया, तो किसी सदस्य ने बंगोल में कहा कि बंगाल में किसी की हिम्मत नहीं होगी कि वह लेनिन की मति को तोडे। तो मैं मार्क्स-वादी कम्यनिस्ट पार्टी के सदस्यों से कहना चाहता हूं कि बंगाल में लेनिन की मृति की तोड़ने की जरूरत नहीं पड़ेगी, लेनिन खद इतना परेशान है कि वह भागने के चक्कर में है कि जब कभी उसे मौका मिलेगा, तो वह खुद ही स्टेच्य से भाग कर चला जाएगा । वहां पर मावसेवादी की तना समाध्ति हो चुकी है।

में एक विनती जनसे आपके माध्यम से करना चाहता हूं कि आज वी०पी० सिंह प्रधान मंत्री कह दे कि अजय सिंह के मामले में अगर कोई शक किसी के दिल में है तो वे विरोधियों को जांच करने की चुनौती दें, विरोधियों को जांच करने का अधिकार दे। मैं इतनी ही विनतो करना चाहता हु प्रधान मंत्रीजी से। मैं प्रधान मंत्रीजी से और कोई सवाल नहीं पूछना चाहता हं। मैं जानता हं कि वे नैतिकता के आधार पर चलते हैं। मोरारका जी जब भाषण कर रहे थे, तो बार-बार कह रहे थे कि कांग्रेसियों ने 84 में क्या कहा, 83 में और 82 में क्या कहा ? मुझे इजाजत दी जाए तो मैं भी कहना चाहता हूं कि 84 ग्रीर 85 में राजा साहब ने क्या कहा? महोदय, हम एक नारा देते हैं, "जब तक सूरज चांद रहेगा, इंदिरा तेरा नाम रहेगा।" मगर राजा साहब ने हमें सिखलाया था कि इस नारे को घुमाकर कहना चाहिए, "जब तक इंदिरा जी का नाम रहेगा, तब तक सूरज चांद रहेगा।" हम राजीव जी को नेता कहते हैं। हमारी जेब में जो कलम है उस में भी राजीव जी की तस्वीर लगी हुई है। लेकिन राजा साहब ने हमें सिखलाया था कि राजीव जो सिर्फ एक नेता नहीं भगवान श्रीकृष्ण के तरह हैं। उन्होंने हमें इस बात की सिखाया था। महोदय, एक बार औरंगजेब ने कहा था कि हम मक्का जाना चाहते हैं। मगर मसनद में बैठ गए थे। राजा साहब ने कहा था कि हम सियासत छोड़ना चाहते हैं ग्रीर वे प्रधान मंत्री बन गए।

महोदय, भ्राज उत्तर भारत में एक बात की बड़ी चर्चा हो रही है। मैं श्रापकी इजाजा भिक्तर कहना चाहता हुं। बुरा न मानिए क्योंकि हम जिस प्रांत से श्राते हैं वहां जांत-पांत का िक नहीं होता। में ने तो दिल्ली में आकर यह सुना। लेकिन उत्तर भारत में भाग एक बात का जित्र होता है कि ठाकरों को आज वड़ा गर्व है कि 8 सी साल के बाद कोई ठाकूर दिल्ली में राज कर रहा है। पथ्वी राज चोहान के बाद ठाकूर दिल्ली में राज करने बैठा है। अगर ठाकर राज करे तो उसमें हमें कोई ऐतराज नहीं है। कोई भी राज करे, लेकिन इमें एवा बात को शंका है, वह यह है कि पृथ्वीराज

चीहान और जयचंद लड़ाई लड़ते रहें और मोहम्भद गौरी आकर भारत को लूट कर ले गया था। देवी लाल और बीoपीo सिंह लड़ते हुए पाकिस्तान का भाग न बना दें। जम्मू-काश्मीर और पंजाब को लूटकर न ले जाए। मैं यही बात कहना चाहता हूं।

महोदय, हम देख रहें हैं ग्रीर देश भी देख रहा है। हम हर स्थिति ग्रीर हर पहलू से देख रहें हैं ग्रीर ग्रंत में ग्रंबाएम लिकन की एक बात को याद करते हुए कहना चाहता हूं,

मैं श्रापके सामने इतना ही कहना चाहता हूं कि श्रापने चुनाव के पहले कहा था कि श्रनाज के भाव को श्राप घटायेंगे। श्रव नाथू राम मिर्या जी यहां पर बैठे हूए हैं, कई बातें जब प्रोफ़ेसर साहब बोल रहें थे, तो उन्होंने कहा था कि हम परिसंख्या लेगर साबित कर सकते हैं कि किस चीज के भाव कहां पर पहुंचे हुए हैं। परिसंख्या से लोग मतलब नहीं रखते हैं। लोग इस चीज से मतलब रखते हैं कि चीज खरीदने के लिए पैसे कितने चुकाने पड़ते हैं। श्राजनल चाय के भाव कहां परुंचे हुए हैं, चीनी का भाव किस जगह पहुंचे हुए हैं, चीनी का भाव किस जगह परुंचे हुई है।

सरकार इन्हीं बातों को देखकर दीवार पर लेखन को पढ़ने की कोशिश करे। मैं सरकार को यही चेतावनी देना चाहता हूं, श्रीर श्रापके सामने यह भी कहना चाहता हूं कि हमने इस सरकार को पत्रकारों को श्राजाद करने का और फी मीडिया का जिक्र करते हुए सुना, इलैंक्-ट्रानिक को फी किया जा रहा है, इलैंक्-ट्रानिक मीडिया को फी करने का जिक्र हो रहा है।

एक दिन हमने इस सदन में डेफ़ेमेशन बिल का जिक किया था, तो पत्नकार लोगों ने थोड़ी नाराजगी जाहिर की थी ग्रीर हमने उस बिल की वापिस ले लिया था। सदन के अंदर गैलरी में बैठने का पत्नकारों ने उस दिन बैचनी महसूस की थी और आज के दिन पत्नकार ढूंढता फिरता है कि दिल्ली में किस समय चौटाला पहुंचता है और हरियाणा भवन के सामने और जिस जगह मिल जाए। तो उनको वहां पकड़ लेते हैं और सवाल पूछते हैं कि पत्नकारों की इतनी पिटाई, पत्नकारों पर इतना अत्याचार महम में किस तरह हुआ और कैसे हुआ ?

श्राज जब धाप पत्नकारों को उसकी धाजादी देने की बात करते हैं, तो उस समय धापकी चलाई हुई सरकार किस तरह से उनके साथ सुलूक करती है, इस बात को भी देख कर धापको शर्म धानी चाहिए।

में श्रापके सामने आज केवल इतना कहना चाहता हूं कि हमारे प्रधान मंत्री नैतिकता के श्राधार पर चलना चाहते हैं, वी०पी० सिंह जी नैतिकता के श्राधार पर चलना चाहता है, हर बात पर नैतिकता का जिक्र करते हैं। मुझे इस बात की याद है कि जब वह वित्त मंत्री थे, । उस समय किसी ने दहैया ट्रस्ट का लोक सभा में जिक्र किया था और उन्होंने खड़े होकर उस दिन कहा था कि अगर किसी को कोई शक है कि कहीं कोई घपला हुआ है, तो विरोधियों को हम इजाजत देते हैं कि वह जांच कर सैं।

You can deceive a man for a day; you can deceive some people for some time; you cannot deceive all the people for all the time. Thank you.

SARDAR JAGJIT SINGH AU-RORA (Punjab): Mr. Vice-Chairman, I rise to convey my deep gratitude to the President for the Address which he has been pleased to deliver to both the Houses of Parliament on the 12th March 1990. The Address includes some of the initiatives and achievements which the present Government has already fulfilled in a short space of 100 daj'd that the Government has been in existence. I wish to commend this

[Sardar Jagjit Singh Aurora] performance of today and hope that this present momentum will continue.'Most of the new proposals made in the Address are laudable • and overdue to correct and clean the mass created by the last Con- gress Government. It is no mean task. The Government deserves our full support to achieve the set objectives. I am glad that the Government is creating an atmosphere altogether different from what existed the last administration. As opposed to adopting a confronta-• tional attitude towards the Op position, every effort is being made to solve national problems by na tional consensus.

Quite rightly, the present Government has given the highest priority to the solution of the Punjab problem. There is no doubt that due to deliverate mishandling and manipulation by the last Govern-

. ment, this problem has become more complicated and more intractable. Violence has become endemic in " Punjab and to bring back normalcy is a Herculean task. I can well imagine and I appreciate the Government's sincere intention to solve this problem by consensus. You cannot wish away certain factors which now exist on the ground in Punjab. Apart from a very small minority of people who are committed to the . achievement of Khalistan and who are getting substantial help from across the border, there are many. more who are fishing in troubled waters. Smugglers, gun-runners, drug traffickers dacoits and anti-social elements and even some of the unemployed youth are mixed up in this violence. Then we have the

vigilante group, at one time raised
 by the old Punjab Administration who, though officially disbanded, have not been disarmed and are indulging in loot, extortion and killing with abandon.

It is often asked why the Sikh leaders do not condemn this vioience. and killing of the innocent. One reason is that the Government up to date has not shown the ability to provide protection to those who can speak up. The second point is, mere public condemnation achieves nothing except to make the person a marked target. Thirdly, if given a chance to be in power, there are people who feel that they would be in a better position to fight terrorism than expose themselves now without being able to look after their how security.

I would like to remind the Government that during the election it had promised the people of Punjab that due electoral processes will be started to bring about an elected Government. I can also say with some confidence that the vote in Punjab during the last Parliamentary election was-a vote for peace. Having suffered untold repression and harassment under the last Government and being disilusioned with the old Akali leadership, the people in Punjab and specially the villagers decided to give the youngsters a chance. This plus the sympathy gave the Akali Dal (Mann) group an unexpected success. But the results are being quite incorrectly and even deliberately interpreted- as vote under the threat of a gun. Most of us have not taken the trouble to analyse the voting pattern and look, at the statistics in this election. Apart from Simranjit Singh Mann no one else got massive popularity in this election. All others got 50 per cent or less of the Votes cast. Also out of nearly 90 lakh vote that were oast in Puniab, only 28 lakh votes went to the Mann group. Are you going to ignore the majority who cast votes against the Akali Dal (Mann) group? If the fear complex was the main reason, so-many people, i.e. 65 per cent of the total voters, would not have cast their votes. Let me mention one other point. The Sikh community has lost its faith in the Congress (I) Government which has been in power continuously since Independence, almost continuously. It had high hopes in the present Government. If due electoral process is not started and

the President's Rule is extended, their hopes will be belied and their faith will turn into disappointment and despondency. This will create further alienation in the whole community. Let us face it.

The Sikhs in Punjab are suffering more casualties and are also subjected to extortions as much as other communities. State repression has resulted in police excesses and greater sufferings. More of the same medicine is not going to cure the malady. I know that the committed secessionists and those playing into the hands of Pakistan will do their utmost when the elections are announced. If the present Government backs out of elections under the threat of violence, it would have failed to keep faith with the Punjabis and will further the cause of the secessionists; That would be a greater calamity and misfortune, not only for Punjab but also for the whole country. I appeal to the Government and to this House to give Punjab a chance to be treated at par with the rest of the country. Prolonged President's Rule is not the panacea.

I would like to congratulate the Government for reviving the National Integration Council to strengthen secularism. May I inform the Government that, since 1984, the Sikhs all over the country have been treated as suspects. One thought that it was not so. But, in many of the States, licensed arms belonging to the Sikhs have been confiscated or called back by the police. One thought that it was only temporary. But, after so many years even, they have not been returned. This is invidious and unfair, I would request the present Government to issue orders to all the States to the effect that these arms should be returned to the licensees. Similarly, requests for the issue of new licences should also be delat with on an equitable basis.

One other point which is of significance is that after 1984, many Sikhs were booked on flimsy charges or trumped up charges by the police; not only in Punjab, but also all over India. Afterwards, the cases against these people have not been processed with any speed whatsoever. As a result, there are a number of people who are still living under apprehension, not knowing what will happen to them when the cases are started. Similarly, there are a certain number of people who were arrested under TADA in places as far away as Gujarat, Bihar and Uttar Pradesh and even in Haryana, outside Punjab. These people are languishing in jails. But their cases have not been processed as yet and there is nobody to ensure that something is done about them. I request the Central Government again to issue instructions to the effect that these cases should be reviewed and unless there are definitely strong cases, all minor cases and other flimsy cases must be withdrawn. Otherwise, these people will continue to languish in jails for years to come.

I would like to compliment the Government for providing quick and adequate relief to the victims of riots in Bhagalpur and enhancing the monetary payment to the widows of 1984 killings in Delhi and elsewhere to Rs. 1,000/- per month..

On the subject of one-rank-onepension I would request the Govern ment to decide the issue expedi tiously. All good intentions are of no value unless we quickly put them into practice.

One other point I would like • to mention and that is about the functioning of the Governmental machinery. In the last five or ten years this machinery has not been action-oriented, it has been lethargie and only those who have influence could get things done. There is no doubt that in this Address the Government has mentioned many

[Sardar Jagjit Singh Aurora] things that they want to do, that they want to do them as expeditiously as possible. I do not doubt the Government's sincerity. In fact, I very much commend it but the fact remains that in the last three months from what I have seen, the Governmental machinery itself has not been geared up to get things done expeditiously. Therefore, there is a crying need that steps should also be taken to streamline the Governmental machinery to produce new systems so that the ordinary person can hope to get justice, can hope that his request is acceded to or rejected without any loss of time. Without it, the Government's good intentions and their efforts to provide a breath of fresh air, a new atmosphere, to this country will be of no avail.

Sir, I end up by supporting the Motion and I hope that this Government will have a very successful tenure and we will end up by living in a much better run country.

कुमारी द्यालिया (उत्तर प्रदेश): माननीय उपसभाष्टयक्ष जी, आपने मुझे राष्ट्रपति जी के अभिभाषण पर बोलने का मौका दिया, इसका मैं बहुत-बहुत शुक्रिया अदा करती हं,। मगर इसके साथ ही मुझे इस बात का बेहद दुख है कि राष्ट्रीय मोर्चे की सरकार के रवैये से श्रातंकवाद श्रीर श्रलगाववाद को बढ़ावा मिला है जिससे देश के लिए खतरा पैदा हो गया है। पंजाब ग्रीर काश्मीर के मौज्दा हालात इसके उदाहरण हैं।

मान्यवर, दूसरी बात मुझे श्रक्षसोस के साथ यह कहनी पड़ रही है कि राष्ट्रीय मोर्चे की सरकार ने यह दावा किया था कि हम असल्लियत की हिफ़ाजत करेंगे लेकिन सरकार उनकी हिफ़ाजत करने के बजाय, रक्षा करने के बजाय, भक्षक बनी हुई है। मुझ बेंड्द अफ़सोध है कि इस सरकार ने इस तरह से झुठे वायदे करके जनता को गुमराह किया है और उनकी हिकाबत नहीं की तथा उन्हें कोई भी सुरक्षा प्रदान नहीं की है।

एक बात एसे राष्ट्रीय मोर्चे की सरकार से यह कहनी है कि इन्होंने चनावों के दौरान यह वादा किया था कि हमारी सरकार जब आएगी तो हम जनता की आकाक्षाओं को पूरा करेंगे, जो चीज वह चाहती थी कि मूल्यों में वृद्धि न हो लेकिन मत्यों में इस सरकार के आने के बाद तेजी से वृद्धि हुई है। जो रोजमर्रा के इस्तेमाल की चीजें थीं जसे नमक, शकर, मिट्टी का तेल-उनके दामों में भी भारी वृद्धि हुई है, इसका मझे दृ:ख है। मुझ बहुत अफ़ड़ास के साथ कहना पड़ता है कि राष्ट्रीय मांची सरकार श्रपने वायदे के खिलाफ़ बराबर मुस्तिकल काम करती जा रही है।

महोदय, तीसरी बात मैं यह कहन। च हती हं कि राष्ट्रीय मोर्चे की सरकार के ग्रंदर बदले की भावना है। ग्रभी हनारे उत्तर प्रदेश में जहां पर्यावरण पुरस्कार जो इंदिरा गांधी के नाम से पूरस्कार था, जिस नेता स्वर्गीय इंदिरा गांधी ने इस देश की एकता ग्रौर श्रखंडता के लिए अपनी जान की क्रवानी दे दी, उस प्रस्कार का नाम बदले की भावना से राष्ट्रीय मोर्चे की सरकार ने बदलकर गवर्नर के०एम० म्न्शी के नाम पर रख दिया। मुझे बहुत श्रक्तसोस है कि श्रीमती इंदिरा गांधी ने देश की एकता के लिए अपने जिस्म का एक एक कतरा खून का दे दिया और देश में ग्रपना नाम अमर कर दिया, यह सरकार धगर बदले की भावना से काम करेगी तो इस देश का क्या होगा?

मान्यवर, हमारे देश के अंदर काश्मीर श्रीर पंजाब राष्ट्रीय मुद्दे बने हुए हैं। काश्मीर के अंदर जो कुछ हो रहा है वह बहुत ही खतरनाक है एक तरफ तो राष्ट्रीय मोर्चा सरकार ने कहा था कि हमारी सरकार कल्लियतों की रक्षा करेगी, दूसरी तरफ बदले की भावना से ही श्रकाल्लयतों के जो एकमान चीफ मिनिस्टर थे डा० फारुख अब्दुल्ला उसको हटा दिया। तो मैं कैसे उम्मीद करूं कि यह राष्ट्रीय मोर्चा सरकार ग्रकल्लियतों को सुरक्षा प्रदान करेगी ? यह तो अकल्लियतों को

बिलकुल भी सुरक्षा प्रदान नहीं कर रही है बल्कि उनका खून कर रही है।

महोदय, मुझे ध्रफसोस है कि इस सरकार ने महिलाओं की तरक्की के लिए कोई ठोस कार्यक्रम नहीं दिया है जब कि राष्ट्रीय मोर्चे की सरकार ने चुनाव के दौरान यह बायदा किया था कि जब हमारी सरकार ध्राएगी तो महिलाओं के लिए कार्यक्रम देगी। उन्होंने ध्रपनी ही कबिनेट में कोई भी महिला मंत्री को नहीं रखा, किसी भी महिला को प्रति-निधित्व नहीं दिया, कोई भी कैबिनेट स्तर का मंत्री महिला को नहीं बनाया।

महोदय, काश्मीर में महिलाओं के साथ लाठी चार्ज हो रहा है। यह कितनी शर्मनाक बात हो रही है। माननीय उप-सभाध्यक्ष जी, यह बहुत ही शर्मनाक बात है कि हमारे देश में महिलाओं के प्रति ग्रत्याचार बढ़ रहे हैं। राष्ट्रीय मोर्चे की सरकार ने यह वायदा किया था कि हम किसानों के लिए लाभकारी काम करेंगे, लेकिन अभी अभी मेरे प्रदेश में जो पिछली सरकार ने, राजीव गांधी की सरकार ने धान का मृत्य 185 रु० क्विंटल रखा था, यह राष्ट्रीय मोर्चे की सरकार वहां किसानों से 140 रु० क्विंटल घान खरीद रही है। जो बड़े अफसोस की बात है। यहाँ हालत युरिया खाद की है। हमारी सरकार 98 रुपया प्रति बोरी युरिया खाद किसानों को देती थी, लेकिन यह सरकार ग्राज किसानों को 120 रुपये पर भी खाद किसानों को नहीं दे रही है। एक तरफ ये किसानों के साथ हिमायत करने की बात करते हैं लेकिन दूसरो तरफ किसानों की तरफ कोई ध्यान नहीं दे रही है।

महोदय, मैं ग्रापके माध्यम से यह भी
गुजारिश करना चाहूंगी कि बाबरी मसजिद
ग्रीर राम जन्मभूमि जहां से मेरा ताल्लुक
भी है, ग्राज एक श्रहम मुद्दा बना हुआ
है। इन्होंने जनता से वायदा किया था कि
राष्ट्रीय मोर्चा सरकार वाबरी मसजिद
ग्रीर राम जन्मभूमि का हल जल्दी से
जल्दी करेगी लेकिन ये सिर्फ समितियां

ही गठित कर रहे हैं ग्रीर लोगों को भ्राश्वासन पर भ्राश्वासन देते जा रहे हैं। इनकी सरकार जब से ब्राई है, देश में सांप्रदायिक ताकतें काफी आगे आ गई हैं ग्रीर इस सरकार ने धातंकवाद के सामने घटने टेक दिए हैं। दूसरी बात आपसे यह गुजारिश करनी है कि इस सरकार ने प्रदेश में यह वायदा किया था कि जब राष्ट्रीय मोर्चे की सरकार बनेगी तो विधवाओं को 60 रुपये से बढ़ाकर 100 रुपये हम देंगे। लेकिन जब उनके सामने मामला आया तो उन्होंने साफ इन्कार कर दिया। उन्होंने यह कहा कि हम विधवाओं को न देकर निराश्रित विधवाओं को 60 रुपये के बजाय 100 रुपये देंगे। इसके ग्रलावा उन्होंने युवाग्रों को भी यह वायदा किया था कि जब मेरी सरकार वापिस आयेगी तो मैं युवाओं को बेरोजगारी भत्ता दंगा। जब यह मामला भी सामने श्राया तो प्रदेश की सरकार ने साफ इन्कार कर दिया और कह दिया कि यह मामला केन्द्र सरकार में विचाराधीन नहीं है और न मैंने ऐसा कोई वायदा किया है। मुझे बहुत अफसोस है कि अगर सरकार का रविया नहीं बदलता है तो इस देश की जनता को तकलीफ होगी कि वायदे हमसे कुछ किये थे और कर कुछ और रहे हैं।

श्रभी-श्रभी जो केन्द्र में निजामुद्दीन में हादसा हुआ है उससे मुझे बहुत दुख है। जो हादसा हुआ उससे बहुत से लोगों को नुकसान पहुंचा, घर जलाय गये, कई जानें गयी। इसकी तुरन्त सी बी॰आई० द्वारा जांच होनी चाहिए। जिन लोगों ने ऐसे हालात पैदा किथे हैं या सरकार का हिन्दू विश्व परिषद से कोई समझौता हुआ है तो वह बताये कि क्या समझौता हुआ है? मुझे अफसोस है कि फौरन उन लोगों के खिलाफ कार्यवाही की जाये जिन्होंने निर्दोष लोगों का खून किया और बहुत ही तकलीफ पहुंचायी। इन अब्दों के साथ मैं आपका शुक्रिया अदा करती हूं और बहुत शुक गुजार हु।

SHRI SHABBIR AHMAD SALARIA (Jammu & Kashmir): Mr. Vice-Chairman, Sir, the address of the President which is under discussion makes many promises and also says that certain steps will be

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taken on the economic front and on the other fronts, and with regard to the condition in Punjab and Kashmir and also with regard to the appointment of Judges and establishment of certain Councils and Commissions. Apart from this, there is a long list of promises. These have been given quite charitably, and it appears that most of the Address is a pious wish which is not possible to be attained within a short span of time. However, the fact remains that with the coming of the present Government, certain steps have been taken which are definitely a departure from the past. In the first place, the radio and the television have, been promised to be made autonomous bodies which definitely will go a long way in bettering the information which the people get and will also go a long way in inspiring the confidence among the people of India with regard to the credibility of these institutions which had been tarnished in the past.

Secondly, Sir, a reference is made in paragraph 9 of the Address to bettering of the Centre-State relationship and of bringing better understanding. Sir, I fail to understand why any reference has not been made to the Sarkaria Com-Sarkaria Commission. The mission had laboured a lot on the question of relationship between the States and the Centre. In fact, one of the things which buttresses the political fabric of India is federalism which is enshrined in the Constitution of India. At the time when the Constitution was framed, most of the powers were centered with the Central Government, and the States were left with little power. So, India being a big country, the States should be given more powers, and the relationship between the two should be redefined so that federalism in the real sense of the term exists. The people should not be doubted, the people's integrity and loyality to the country should not be doubted. No doubt, in the distant

past scrambles have taken place which led to the vivisection of India. But, it is not necessary that the same thing should be repeated now. With the advent of new education, with

the advent of new 2.00 P.M. technology and with the advent of emergence of new India, the States must be given more of powers and the Sarkaria Commission recommendations in this regard- are definitely laudable -and acceptable principles on which we can act. If the States in a federal country are satisfied with the powers that they enjoy, with the relationship that they have with the Centre, if they feel that they are not being outwitted, or they are not being shortcircuited or they are not being governed with an iron-hand and they have a role to play, it will make for a better and stronger India. Therefore, I would say that the Address requires an amendment to this extent that a reference to the Sarkaria Commisson and the recommendations made by that Commission should have found a place in the Address of the President.

Referring to Punjab, no doubt it can be said that the Punjab problem has been inherited by the - present Government. Who inherited what from whom, is not relevant because, what is relevant is that we should be able to have a better India, we should have a peaceful India, in which communal harmony prevails, in which progress takes place. Merely because a problem was inherited from a certain Government, does not absolve any Government from its liability and responsibility to bring about a better condition in Punjab. Killings in Punjab are taking place, innocent people are being killed and it is necessary that certain steps are taken. I feel that all steps taken so far have not yielded fruit and the only thing which had brought about some change was the recent Lok Sabha elections from Punjab. And I think the earlier we hold the Assembly •lections in Punjab better. It

is true that terrorism has almost become an institution and it will take time for terrorism to go but that does not mean that on the other fronts, on the front of political activity, on the front of bringing various communities in Punjab together, on the front of removing doubts from the minds of the people about progress in Punjab, we should not continue. By doing, so, these people will get slowly but steadily tired of terrorism and those who support them will also get tired and they will see the futility of their actions and peace will prevail in Punjab. Insha Allah.

As regards the recommendations of the Gujral Committee with regard to Urdu, it is highly unfortunate that in India the language which was born here, it is a language which found no respect and no refuge anywhere in India except in the State of Jammu and Kashmir, where it is nobody's mother language. There it became State language and our State language is Urdu. And I do not know what considerations. what considerations weighed with certain political parties to propogate against Urdu. Urdu is a source of strength for India. Urdu enshrines the literature of India. Urdu enshrines the history of India and therefore it is a very good thing that in para 8 of the Address there has been given a promise that the Gujral Committee's recommendations on the question of promotion of Urdu, which in fact will mean the promotion of communal harmony, promotion of the culture of India, promotion of understanding among the various sections of the society in India will be done. But I see that these promises do not point out the time within which these recommendations are likely to be acted upon. The sooner they are acted upon, the better, so that Urdu, which is the language of India, which is the language born

in India, which is known also as Rekhta, a language got by the union of various languages, by the inter-action of various languages. Urdu means a lashkar. In the times of old, there used to be lashkar in India. The armies of India which consisted of so many people coming from the south, coming from the north and east and west. When they inter-mingled, they evolved a language, which came to be known as' Urdu. Therefore, I congratulate the Government that they have undertaken to go ahead with the implementation of the recommendations of the Gujral Committee on Urdu.

Coming to the question in; regard to the appointment of judges of the Supreme Court and the High Courts and also the question of transfer of those judges, I would submit that much wrong has been done in this connection in the past. People unworthy of being chosen as Judges were appointed as such and people have been transferred for no good reasons, as a measure of a punishment, in the past. It is good that the Government proposes to set up a Commission which will go into the question of appointment of judges.

In the past, people have been recommended, very good gentlemen have been recommended, by the State Governments, Their recommendations were also cleared by the Supreme Court; the Chief Justice of India also agreed. But something happens in the Home Ministry or in the Law Ministry and the recommendations are scuttled. No reasons are given as to why a particular person cannot be appointed. Wholly political and personal reasons are followed which only tarnishes the image of the judiciary. Therefore, the earlier the Government goes ahead with fulfilling this promise

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regard to the setting up of a Com mission on the question of appoint ment of judges of the High Courts and the Supreme Court, the better it is for the judiciary. Judiciary is the cornerstone of democracy. It is the last rock of refuge for the people where they can go and seek redressal against executive excesses and against any injustice done to them. It is also a forum where remedy can be sought by States in the matter of Centre-State relations. It is the only refuge that an individual has or a State has in an independent, democratic and sovereign society. Therefore, it is our duty to see that we have as High Court judges and Supreme Court Judges persons at whom no finger can be pointed. I do not want to elaborate on this. People should not get|the impression that the only consideration involved in appointment of judges is political. If there is such an impression that the only consideration is political or some other smaller consideration of personal relationship, we will be doing injustice to the judiciary.

Coming to Kashmir. (Time-bell rings. Since you have rung the bell, I must come to my last point, namely, Kashmir. Sir, the bell is ringing in Kashmir also. In fact, it has been ringing for long. It has been said that Kashmir is a problem which has been inherited. No doubt, Kashmir is a problem which has been inherited. The problem has been created by our follies, by our wrong actions. But unfortunately, even now, we are sending wrong signals to the people of Kashmir. On the one hand, the party on whose crutches the party in power stands does not want article 370 to remain. What will the people in Kashmir think of this? Again, we say that this is not the time to take any decision on article 370 and that we will see in future. Is this the message we are going to give to the people of Kashmir?

No. On the other hand, we should reassure them that whatever position was given to the State under the Constitution of India will not be eroded, as we have been doing in the past. The people of the beleaguered State should be assured that their relationship entered into with India will be maintained. But wrong messages are being sent to them now. You send wrong messages and at the same time say that conditions will be better.

For instance, what will happen if you divide U.P. into two parts by means of some line? What will happen if you say that people from West U.P. should not go to East U.P., and vice-versa? Of course, it is hypothetical. But that will happen in such a situation? You can well imagine. Let us say, for fifty years, you divide the people of U.P. like this. This is what has happened in Kashmir. You divided the State with a ceasefire line nearly fifty years ago. All these years, people in these two parts have not been able to meet each other. They have not been able to meet their relatives. There is no visa. There is no passport. This line is neither an international line nor a ceasefire line. It is called the 'line of actual control'. For fifty years, the patience of the people has been exhausted and they have now come out. One of the main reasons for this problem is that you have divided the people. Even the Berlin Wall between East and West Germany has collapsed. In the same way, this wall which has been created on the basis of an agreement with a foreign power is is going to collapse. This has created humanitarian problems for the people of Kashmir. Therefore, the sooner you decide the matter, the better it is. Both countries swear by the Simla Agreement. Our Government says that they will act in accordance with the Simla Agreement. The Government on the other side also says the same thing. If the two Governments swear by the Simla Agreement and if there is the forum

to decide this matter, the sooner you decide the better.

Then what have you done in Kashmir after taking over the Government? You took the action of sending a Governor against the wishes of the political parties there which were in power, against the wishes of 76 MLAs. In a place which was so much in turmoil, where we wanted political process to take place you committed this first mistake. I do not know under whose influence and for what purpose this action was taken. It is wholly against the interest of India as such that you sent the Governor in the teeth of opposition from all the political parties and social groups there. The result was that the Government resigned. The gentleman going there dissolved the Assembly as a counter-blast and the result was that whatever little political process had to take place came to an end. The reason given is, since the political parties have become irrelevant, I have dissolved the Assembly. Well, you know hardly in 38 constituency halkas/upheaval was there and just for that you should not have dissolved the Assembly. You should have allowed this process to continue. By doing so you have throttled democracy in Kashmir and you have rendered the chance of bettering the conditions in Kashmir far remote. The earlier, therefore, the Assembly is restored, earlier the process is taken up, earlier the atrocities are ended, the better. You know, nobody will come out in the streets when paramilitary force is standing outside. Breaking the curfew they are coming out because they find there is no other way left for them. There are curfews which last for weeks together. You can understand the extent of hardship to the children, to the families, Therefore, under the circumstances I will request the Government, in the name of India, in the name of God, for God's sake do not make mistakes on Kashmir. For God's sake,

please get together to find a way out. We should act coolely and calmly on Kashmir, we ought not commit, what they say, a genocide. We ought not throw the beople to dogs and wolves. Not gold but only men can make a nation great and strong. Men, who for truth and honour sake can stand fast and suffer long.

Thank you.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): Shri Jadhav.

SHRI V. NARAYANASAMY (Pondicherry): Sir, today morning the Government gave an assurance that they will come with a statement on the Nizamuddin incident.

SHRIMATI JAYANTHI, NATARAJAN: When is it coming?

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): We will know about it.

SHRI V. NARAYANASAMY: We have to be informed at what time they are coming. At 5.00 we have the budget. On that day also Shri Arif Mohd. Khan went out when we raised the issue of Shri Devi Lal.

SHRIMATI JAYANTHI NATARAJAN: Is it not our right to know what time they are coming with the statement? The Minister is there.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): That is all right. It will be known. (Interruptions). Yes, Mr. Jadhav, you continue. They will be disturbing like this. You please carry on. (Interruptions). Please do not waste the time of the House. There are many speakers. (Interruptions). What they say will not go on record. You please continue. You are not expected to disturb the proceedings of the House.

SHRI V. NARAYANASAMY:*

^{*} not recorded.

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): Sir, the time for seekingclarifications cannot be of the convenience of the hon. Members. Government will have to prepare ...

SHRI V. NARAYANASAMY: But you gave a statement in the House.

SHRIMATI JAYANTHI NA-TARAJAN: We only want to know the time at which it will be made. Besides, it is at the convenience of the House and not of the Minister.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): The statement will be made today. {Interruptions).

SHRIMATI JAYANTHI NA-TARAJAN: You cannot rule it out, Sir.

SHRI V. NARAYANASAMY: As Vice-Chairman, you are to protect the rights of the Members. Government has to make a statement.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): But you must have patience. If you do not have patience, what can I do?

SHRI ARIF MOHD. KHAN: I do not know what is the reason to be so greatly agitated. When a statement has been made that the statement on Nizamuddin will be made today itself_

SHRIMATI JAYANTHI NA-TARAJAN: We only want to know at what time it will be made.

SHRI V. NARAYANASAMY: If they are not in a position to say, let them say that they do not know.

SHRI ARIF MOHD. KHAN: It will be during the time when

the House is sitting, it cannot be beyond that.

SHRI V. NARAYANASAMY: You cannot presume things.

SHRI ARIF MOHD. KHAN: It is not a question of presuming. This has been said that it will be made today. It means, any time during the sitting of the House.

SHRI V. NARAYANASAMY: This is all hypothetical.

SHRI ARIF MOHD. KHAN: It is not hypothetical at all. I do not know what is hypothetical about it.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): They have to gather the material and then come before the House. You must have patience.

SHRIMATI JAYANTHI NA-TARAJAN: There is nothing unparliamentary in what we are saying.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): There is nothing unparliamentary, but you are disturbing the proceedings of the House.

SHRIMATI JAYANTHI TARAJAN: Every time a Congress Member says something, you rule it out. Even yesterday you did the same thing.

VICE—CHAJRM EN THE VIJAYA MOHAN (DR. G. REDDYj: J am not ruling anything out. You cannot go on disturbing the proceedings. It is not fair.

SHRIMATI **JAYANTHI** NATARAJAN: We only wanted to know at what time the Home Minister is going to make the statement. If you are not ruling us out then it is all right and I sit down.

श्री विठठ∤्वि मधिव्रवि जाधव (महाराष्ट्र) : उपसभाष्यक्ष महोदय, राष्ट्र-पति के स्रभिभाषण पर प्रस्तुत धन्यवाद **प्रस्ताव पर मैं ग्र**पने विचार व्यक्त करने के लिए खड़ा हुन्ना हूं। यह पहली बार है पिछले 10 साल में जब केन्द्र में राष्ट्रीय मोर्चे की सरकार श्राई है। लोक सभा के लि**पे** चुनाव हए ग्रीर विद्यानसभाग्रों के चुनाव के बाद यह सरकार सत्ता में म्राई है । केन्द्रीय मंत्रिमंडल में चार प्रमुख दलों के लोग मंत्री हैं। इसमें जनता दल, कांग्रेस (एस०), तेलुगुंदेशम, **डी** एम के के सदस्य हैं। जनता दल की स्ट्रेंग्य तो मुझे मालुम है मगर कांग्रेस (एस०) का शायद एक ही सदस्य है भीर तेलग देशम के कितने हैं और डी एम के ॰ पार्टी की तो कोई स्ट्रेंग्थ नहीं है लेकिन उस दल काभी एक मंत्री है। इस सरकार के चार मुंह हैं श्रीर दो टांगें हैं। दो दिन पहले इनका जो हार्ट था देवी लाल जी वह बन्द पड़ा हुग्रा था। उनको डायले सेज देना पड़ा श्रीर डायले सेज देने के बाद हार्ट ने कार्य करना शुरू किया है ग्रीर सरकार फ़िर जिन्दा हो गई है। इस हिन्द्रस्तान के इतिहास में ऐसी बहत कम षड़ियां ग्राई हैं । 1977 में जनता पार्टी की सरकार थी। उस वक्त उनकी काफ़ी मेजोरिटो थी। मुझे याद है उस वक्त हमारे देश के राष्ट्रीय नेता ग्रीर महाराष्ट्र के मसीहा स्वर्गीय यशवन्तराव चव्हाण ने कहा था कि इस विचित्र बालक का जन्म जैल में हन्ना ग्रीर उसके बाद यह सत्ता में ग्राये। बहत बड़े पैमाने पर इनकी स्ट्रेंग्थ थी और ढाई साल में वह सरकार टुट गई। अभी 105 साल का कांग्रेस का इतिहास है वह कांग्रेस आज विपक्ष में बैठी है लेकिन यह राष्ट्रीय मोर्चे की सरकार को सत्ता में सिर्फ़ 105 दिन ही बीते हैं। यह बालक जिसका बड़ी विचित्र प्रवस्था में जन्म हम्रा, उसके नेता भारत के प्रधानमंत्री श्री विश्वनाथ प्रताप सिंह जो दो तीन साल पहले हमारे साथ थे। शायद अर्रिफ मोहम्मद खान साहब को भी मालुम होगा जब संजय गांधी स्वर्गवास हुगे थे तब यह इंदिरा गांधी जी के पास गये थे। उन्होंने वहां यह कहा था कि यशोदा मैया मैं आपका कृष्ण मांगने आया हं। राजीव जी को राजनीति में लाने वाले जो लोग थे उनमें से वेभी एक थे। मगर चार

साल के बाद ऐसा क्या हुन्ना मुझे पता नहीं चला कि ऋष्ण को कंस बनेकर वे मारेंगे । लोगों को गुमराह किया गया। ठीक है वह भी लोंगों का अधिकार है। क्या करना है क्या नहीं यह उनका अधिकार है ∙क्योंकि **बे**सिक राइट्स हर इंसान को है कि वह कैसे चने, राजनीति कैसे करे, यह वही जानता है। मगर एक बात मुझे समझ में नहीं आबी है कि इस सरकार के उप प्रधान मंत्री श्री देवी लाल जी ने कहा था, धगर मेरी सरकार, मेरी पार्टी सत्ता में धायी तो दस दिन में सारे भारत के किसानों कां कर्जा माफ कर देंगे। अब कितने दिन हो गये हैं? सौ दिन तो हो गये श्रीरं उसके बाद 7-8 दिन हो गये हैं। 110 दिन हो गये हैं । 10 दिन चले गर्छ, 110 दिन हो गरी, श्रव श्राप कहते हैं कि बजट में उसके लि**ये** कुछ करेंगे। अभी एक नयी शकल निकली है कि प्लानिंग मिनि-स्ट्री और फ़ाइनेंस मिनिस्ट्री आगे चलकर किसानों के लिये 50 प्रतिशत का प्रबंध करेंगी। पता नहीं क्या है 110 दिन हो गये हैं। इसका मतलब यह है कि इस बजट में भी 50 प्रतिशंत पैसा किसानों की तरफ जाने वाला नहीं है। यह बिल्कुल सच है। श्रभी 5 बजे बजट श्रा जायेगातो भाप ंदेख लीजियेगा। मैंने तो नहीं देखा है, श्रीर कोई भी नहीं जनता है। मगर यह क्या हो रहा है। हमने लोगों से वादे किये थे लेकिन वादे निभाने की बात जब आती है तो कुछ ग्रलग ग्रलग बातें की जाती हैं। उपसभाडयक्ष महोदय, एक दफ़ा तो सारी जनता को गुमराह किया गया है। नुझे याद आता है बचपन में मेरे पिताजी ने मुझे एक बात कही थी कि एक गांव में एक जानवर चराने वाला लडका था, बड़ा नाटो-रियस था। उसके दिल में भाषा कि एक दक्ता गांव के लोगों से मजाक करे। तो अपने जानवर लेकर वह गांव की हद तक गया ग्रीर जोर से चिल्लाया कि शेर ग्रा गया। शेर श्रा गया चिल्लाने के बाद गांव के सारे लोग चले गये लेकिन वहां न शेर था न कुछ धौर वह लोगों को देखकर हंसने लगा कि लोगों को कैसा बेवकुफ़ बनाया । फ़िर दूसरी दक्ता उमने वही साजिश की तो आधे लोग गये और आधे लोग नहीं आये, मगर बीसरी दफ़ाजब सक्की में शेर श्रागया हो

[श्री विठ्ठलराव माधवराव जाधव] चिल्लाने लगा कि शेर आ गया, शेर आ गया लेकिन कोई भी नहीं श्राया श्रीर शेर उसे खा गया। इसी तरह से विपक्ष के लोगों ने लोगों को गलत बातें बताकर शेर आया शेर आया जैसे कहीं राम जन्म भूमि, कहीं बाबरी मस्जिद ग्रीर कहीं बोफ़ोर्स ग्रादि सारी बार्वे कहकर लोगों को गुमराह किया है।

इसी प्रकार से मैं अपने मित्र ब्रारिफ़ साहब को याद दिलाना चाहता हं कि प्रधान मंत्री जी ने कहा था अगर मेरी सरकार सत्ता में भा गयी तो ब्राठ दिन के ब्रन्द हम सब काम ग्रापको दिखायँगे । वे बडे पैमाने पर कहते थे, जहां जाते थे वहां सभाग्रों में कहते थे कि यह बोफ़ोर्स का पैसा किसने खाया. उसका जिम्मेदार कौन है, सारे लोगों को ऐसा कहा गया जैसे कि राजीव गांधी जी ने सारा पैसा खाया है। ग्रभी 110 दिन हो गये हैं, राजीव गांधी को तो नाम नहीं आया और अन्य नाम भी नहीं दिये हैं कि वह पैसा किसने खाया ...

श्री धानन्द प्रकाण गौतम (उत्तर प्रदेश): बांटकर खाया है।

भी विठ्ठलमाई माधवपाव जाघव ! बाटकर खाया तो बताइये किसने खाया। हम तो यही कह रहे हैं कि बताइये किसने खाया। एक दफ़ा असन्य बोलेंगे, दो दफ़ा असत्य बोलेंगे, कितनी दफ़ा असत्य बोलेंगे। ग्रब ग्राप कुछ कर नहीं सकते हैं। बोफ़ोर्स में जब कांट्रेक्ट किया था तो माननीय वित्त मंत्री जी उस समय हाजिर थे। मेरे ह्याल से ग्रारिफ़ साहब पहले चले गये थे वे ज्यादा प्रोग्रेसिव हैं। मैं उनकी खिदमत करता हं क्योंकि उन्होंने ग्रपने जीवन में बहुत कुछ कदम उठाये हैं । मैं पार्टी के लिहाज से बोल नहीं पाया था लेकिन बाकी उनके काफ़ी कदम मुझे मंज्र थे। तो ग्रापने कहा कि लोगों को गुमराह किया, पैसा खाया है लेकिन श्रभी तक ग्रापने किसी का नाम नहीं लिया है। जब कांग्रेस वालों ने कई दक्षा कहा कि ग्राप बीक़ोर्स पर डिसक्शन की जिये तो भी आप कुछ नहीं कर सके। मैं नहीं समझता आप ज्यादा दिन लोगों को गुमराह कर पार्येगे ।

जम्म कश्मीर के बारे में ग्राप जानते हैं, सब जोगों ने बतलाया है। मगर जो मेरी मालमात है वह यह है कि जम्मू कश्मीर में बड़े पैमाने पर लोग हमारे देश से नाराज हैं। जब सर्वपक्षीय दल जुम्मू काश्मीर गया था तो सारे लोगों ने यह कहा कि हम ग्राजादी चाहते हैं। किसकी ग्राजादी चाहते हैं। यह वातावरण क्यों पैदा हुआ? पहले क्यों नहीं यह वातावरण था ? पहले क्यों नहीं दंगे फ़साद बड़े पैमाने पर होते थे ? यह जम्मू काश्मीर की बात है। वहां बात इतनी बढ़ गयी हैं। मैं रूबिया के प्रकरण में नहीं जाना चाहता क्योंकि बहुत से लोगों ने यह उठाया है मगर जम्मू काश्मीर का मसला बहुत गंभीर मसला हो चुका है ग्रौर कांग्रेस से लेकर विपक्ष से लेकर या कांग्रेस और सत्ताधारी पार्टी सब लोग इसका हल ढंढना चाहते हैं। अगर एक दफ़ा बातों में कुछ गलती हो गई, तो उन बातों को संभालना बहुत मृश्किल होता है।

ध्रापको शायद याद होगा कि लंदन में रविन्द्र महाबे की हत्या हो गई थी जब इनि दरा गांधी इस देश की प्रधान मंती थी। रविन्द्र म्हाले की हत्या होने के बाद सारे देश में भ्रीर सारे विश्व में एक ऐसा माहीं। पैदा हुआ था कि जो प्रो-कश्मीरी; जो आतंकवादी थे उन्होंने हत्या कर दी। इंदिरा गांधी ने कोई बात वगैरह नहीं की । उनका जो नेता रकबूल भट्ट उमको फ़ासीं दी गई श्रीर यह सारा नाहीन ठंडा हो गया।

पांच धातंकवादियों के लिए एक लडको का अपहरण करवाया गया, करवाया गया, क्यों करवाया गया, मैं उपमें नहीं जाना चाहता । अगर यह सरकार चनौती देती कि यदि लडकी के बाल को भी धक्का लगा तो पांच लोगों की हम हत्या कर देंगे, इससे भी वह डरते थे। मगर इस सरकार ने इतनी हिम्मत नहीं की, इतनी ताकत नहीं थी, इतना डिवीलन लेने की कैपेसिटी नहीं थी और यह नहीं हुन्ना।

उपपभाषा जी, उसके बाद सरकार कहती है कि वह सेक्पूलर है। यह कैसे संक्रालर हो सकती है ? एक तरफ़ भारतीय जनता पक्ष है, खैर मैं कम्युनिष्ट को तो नान-संक्यूलर नहीं कहता; मगर

अब कम्युनिस्टों का भी कम्युनिज्म तो खत्म होता जा रहा है। पता नहीं कम्युनिस्ट बीठ जेठ पीठ की तरफ़ कब तक चले जायेंगे, कहा नहीं जा सकता। मगर जब बीठ जेठ पीठ, जो धर्म का सहारा लेकर जातीयबाद पर विश्वास करके उनका अपना कोई सिद्धांत नहीं, स्वार्थ-निहित सिद्धांत है। ग्रगर उसके साथ चला हैं, तो उस सरकार को सेक्पूलर कैसे कहा जा सकता है ? उपसभाष्यक्ष जी, शायद श्रापको मालूम नहीं होगा कि मेरे प्रदेश में भारतीय जनता पार्टी ... (व्यवधान)

श्री ग्रश्विनी कुमार (बिहार) ठेकेदार यहीं बैठे हैं ग्रीर वाकी सथ ... (व्यवधान)

भी विद्वलराव माधवराव जाधव : में सुनता हूं, श्राप मेरी बात सुनिये। ...(व्यवधान)

श्री ग्रश्विनी कुमार: श्रगर कोई प्रमाण हो, तो दीनिए । वैसे मत बोलिए । . . . (व्यवधान)

भी विद्वलराव माधवराव जाधव : भारत के जनता पक्ष ने शिव सेना से एलाएंस किया । शिव सेना के जो प्रमुख हैं, बाल ठाकरे, उन्होंने कहा कि हिन्दुस्तान के मसलमान पाकिस्तान चले जाये, या कहीं भी चले जायें। हमने कहा कि यहां तो 15 करोड मुसलमान हैं, वह भारत छोड कर कैसे जा सकते हैं। इतना ही नहीं कहा, बाल ठाकरे ने कहा कि हरिजनों का रिजर्वेशन हम खत्म कर देंगे। . . . (व्यवधान)

श्री प्रश्विनी कुमार : ग्रापने बाल ठाकरे से कोई समझोता नहीं किया। म्राप बाल ठाकरे की मदद से शिव सेना के दो एम० एल० सी० एलायंस करके खाये ।

श्री विदूलराव माधवराव माधव : श्रापकी ताकत क्यों नहीं थी, महराष्ट्र में चून लेते । आरपके दो के भ्रलावा ज्यादा ब्राते नहीं थे, मगर बाल ठानरे ने गए

पांच साल से हिन्दू काई खेला, इसलिए श्रापके 42 आये हैं, आपको शायद माल्म नहीं होगा, ग्रौर शिव सैना में 5 भाए हैं, पुरे उसके 93 आये हैं। ती हमने कहा कि 22 प्रतिशत हरिजन श्रीर 15 करोड मुसलमान, यह जो 22 और 15-37 प्रतिशत लोग हैं, कहां जायेंगे।

इतना ही नहीं, यह बाल ठाकरे साहब कितने बुद्धिमान हैं, शायद आपको मालुम नहीं होगा। मैं ग्रापको बताता हूं। उन्होंने कहा कि बम्बई शहर के ग्रंदर हम 40 लाख घर पांच साल में बना र्देगे। शायद द्रापका दिमाग फ़िर गयु होगा । इस गरीब का छोटा घर बनान के लिए दस हजार रुपए लगते हैं। अगर 40 लाख घर बनाने हैं तो 40 करोड़ रुपए लगते हैं और महाराष्ट्र की वार्षिक योजना कितनी है ? 2500 करोड रुपए की है। ग्रगर सारी की सारी योजना बम्बई में घर बनाने के लिए उन्होंने खर्च की, तो सीलह साल लगेंगे। बीo जेo पीo का शिव सैना से समझौताथा । अन्ब हमारी बीo जेo पीo के मित्र जा रहे हैं। ...(व्यवधान)

श्री अश्विनी कुमार : मैं जा रहा हूं श्रभी। ...(व्यवधान)

श्री विठठलराव माध्वराव जाधव : बाल ठाकरे ने दूसरी बात यह कही कि हम 27 लाख लोगों को इम्पलायमेट देंगे। ग्रारिफ़ साहब तो जानते हैं सातवीं पंच वर्षीय योजना में 8 मिलियन लोगों को हर साल इम्पलायमेंट देने का एक कार्यक्रम था। तो परे भारत की योजना चालीस हजार करोड रुपए की थी। तो चालीस हजार करोड रूया वह इम्पला-मैन्ट पर खर्च करना चाहते थे। ग्रव चालीस हजार करोड रुपए घर बनाने में खर्च करना चाहते हैं। 80 हजार करोड रूपए अकेले महाराष्ट्र में खर्च करना चाहते थे जब कि सारे देश की वार्षिक योजना मेरे ख्याल से 80 हजार करोड़ से ऊपर नहीं हो सकती है। यह कितनी गलत बातें बताते है। फ़िर भी महाराष्ट्र की कांग्रेस जिस जातिबादी तःकत

[की विठ्ठलराव मामवराव जाशव]

चक जिस अमीर्थ ताकत को महाराष्ट्र में बोचा, मीचे नहीं जाने दिया, यह महराष्ट की भूमि है।

. मैं श्रापको एक चीज श्रीर बता देना चाइता हूं कि यह शिव सेना जो है, यह **अस्तरित शिवाजी का नाम लेती है और श्राज** तक जिन बोगों ने शिवांजी महाराज को बदनाय करने की जितनी कोशिश उससे शत प्रतिज्ञत कोशिश शिव सेना ने की है क्योंकि इस बाल ठाकरे को बाबूम नहीं है कि शिवाजी महाराज के सोपदाने का सेनापति मोहम्बद खी था । **बह्द मोहम्मद खाँ मराठी नहीं था**, राजपुत नहीं बा, बहु मसलमान या। तिवांजी बहाराज को जब ग्रोहंगजेब न कैंद किया और शिवाजी महाराज को निक्सना वा, तो वहां एक भदारी नाम का बाढीमार्ड या जो शिवाजी महाराज की तरह दिखने बाला या वह उनके पलंग पर सो गया । मैं बताना चाहुंगा कि यह बदारी मेरी जाति का या बाल ठाकरे की जाति का नहीं वा । वह ईमानदार मुसलमान वा । शिवाजी महाराज मसल-मानों के विद्याल नहीं वे। हमारे वैरिस्टर अन्द्रस रहमान अंतुले साहब वह गर्व से कहते हैं कि मेरे पूर्वज शिवाजी महाराज की सेना में थे। उन्होंने कहा है और कई दका कहा है। पिक्ला कली भी कहा है. पानियामेंट भीर विधान सभा में भी कहा है। महोदय, मैं एक बात ग्रोर कहना चाहता हं शिव सैनिक बंबई में क्या करते हैं ? यह गरीब और अवला भां-बहिनों की इजजत जुटते हैं, भरीव व्यापरियों से पैसा वसून करते हैं। उनको शिवाजी महाराज नाम क्रेने का अधिकार नहीं है। महोदय, एक बार जब कल्याण में लडाई 📷 यो तो उस समय कल्याण के सुबेदार की बहुं एक बहुत ही सुन्दर स्त्री थी। मराठा फोज ने कहा क्हाराज हम आपको एक तोहका देना चाहते हैं । उन्होंने सोचा कि शिवाजी महाराज उससे शादी करेंगे। महाराज ने उस स्त्री को देखा और कहा कि अनर मेरी मां ऐसी सुन्दर होती तो मैं कितना सुन्दर पैदा होता । ऐसा शिवाजी महाराज का चरिल था। एसी उनकी नीति

भी और इनकी नीति मां-बहिनों के पर्दे-उठाना है । महोदय, महाराष्ट्र में दंगे-फ़साद हए और बी जे पी ने उनके साथ एलाइंस किया, इसलिए उन्हें 42 सदस्य फिले। यह लानत की बात है। में वाजपेयी साहब को बड़ी अच्छी तरह पहचानता हूं। ग्राडवाणी जी मेरे बडे प्रच्छे मिल हैं ? वाजपेयी जी ने कहा, मैं उसे पालियामेंट में कहना नहीं चाहता, लैकिन हमारी बीक जब्पीक की युनिट नहीं मानी । इस कारण उन्होंने गलती की होगी। इस तरह जब हम उनकी करतत को देखते हैं तो स्पष्ट है कि वह सेस्यूलर पार्टी नहीं हो सकती । हमारे प्रधान मंत्री बी । पी । सिंह जिनको सपोर्ट कर रहे हैं, वह बी । जे । पी । कंभी सेकूलर नहीं हो सकती।

उपाध्यक्ष महोदयः शिवाजी महाराज ने 17वें शतक में भारत की आजादी का भ्रान्दोलन कुरू किया या और महात्माः गांधी ने उस सपने की पूरा किया। महातमा गांधी का हत्यारा एक श्रार एस एस० का था। इस आर॰ एस॰ एस॰ में से बी ब जे ब पी व पैदा हुई और श्रार एस ए एस वाला जो महात्मा गांधी का हत्यारा नहीं, वह छन्नगित शिवाजी मेहरा का हत्यारा था।

SHRI ASHWANI KUMAR : Sir, let the record be straight. According to the three Commissions there was no RSS man. The three Commisslo is were appointed by his previous Government and they have put the record sraight If RSS man was the culprit, then", why was he released ? I want to know this question? Allegations without foundation should not be debated and 1 would request him to put the record straight. Unnecessary allegations should be expunged from the record.

श्री विदूलराव माधवराव जाधव: श्राप मेरी बात सुविष् . . (स्थवधान)...

SHRI ASHWANI KUMAR: None has said he was an RSS man. If you go on speaking like this, it

is up to the Chair to decide [whatyou have to say. You can say anything. It is for the Ctolr to decide.

भी विद्वलराव पाधवराथ आधव :
नायूराम गौड़से महाराष्ट्र के थे, ये सावरकर
साहब के निकट के थे। बाबा साहब होगड़ेवार
प्रारक्षक्षक्ष सके थे। उनके भी शिष्य
वे। यह मैं दावे से भी साबित कर सकता
हूं, भगर मैं उसमें जाना नहीं चाहता
हूं...(ज्यवधान)...

भी परिवती हुमार: मेरा धापसे निवेदन होगा कि भाप उसे साबित कर वें कि वह अार०एस०एस० का श्रादमी था।

भी विद्वलराव माध्यसाव शाधव : मीं आपको पूरा लिखकर भेज दूंगा।

SHRI SYED SIBTEY RAZ1 (Uttar Pradesh): Sir, this is not the tourt, he should. [Interruptions]....

भी बिट्रलराव माधबराव जाधव : उपाध्यक्ष महोदय; दूसरे इन्होंने जन्मभि वाबरी मस्जिद विवाद उठाया। हमारे महाराष्ट्र के एक बहुत बड़े पंडित श्री लक्ष्मण गास्त्री हैं जिन्हें गांधी जी ने - अपने पत्र के विवाह में परोहित की दृष्टि से ब्लाया था। एक दफा उन्होंने बहाया कि भगवान का, ईश्वर या प्रल्लाह का कोई जन्म नहीं होता, न उसका मरण होता है। न भगवान का जन्म होता है न ्हीम का जन्म होता है । लोग भगवान के नाम पर विवाद खड़ा करते हैं कि यहां जन्म हुन्ना था, यहां ग्रल्लाह का जन्म हप्रांथां। यह बात गलत है। इत तरह लोगों को गुप्तराह कि ।। गया है। उभाइसमा महोदय, राष्ट्रभति जी के भाषण में नददों नंबर-15 में कहा गया है कि 1989-90 श्रार्थिक दृष्टि से मुश्किल साल रहा है, मगर राष्ट्रीय समाचार पत्न में छना है--The national GDP has grown up by 10.8 per cent.

यह ग्राया है पेपर में ग्रीर श्रापके इकोनोमिक सर्वे में । ग्रव जैसा कि श्रापके श्रधानमंत्री जी ने कहा बा—
The coffers are empty.

मगर श्रापके इकोनामिक सर्वे की रिपोर्ट मेरे पास है, उसमें कहा गया है—
There is no mention in the Economic Survey of the empty coffers. Even deficit expected will be much more than the expected Rs. 7337 crores.

मर, यह सारी गलत बाते हैं। मैं उस मृद्दे पर बाद में आऊंगा। अब मृद्दा नंबर 17 देखिए, इसमें कहा गया है— The procurement of rice is 9.32 million tonnes. Foodgrains stocks in the central pool have beta augmented and now stand at 11.67 million tonnes compared to 8.34 million tonnes at this time last year.

सर, हमारा जो एस्टोमेट या एग्रीकल्चर प्रोडक्शन का, लास्ट ईयर 165 मिलिमन टन का था, 170 मिलियन टन हो गया । उस वक्त का जो लक्ष्य या वह 175 मिलियनटन का है। मुझे ऐसा लगता है कि भाननीय मंत्री जी इसे मंजूर करेंगे और 98 मिलियन टन खरीफ़ का प्रोडक्शन था, यह प्रोडक्शन हुद्रा है, ऐसा इको-नोमिक सर्वे में लिखा है। ध्रव जो रवी का है, मगर उसके साथ-साथ इकोनोमिक सर्वे में लिखा है 173 मिलियन के ऊपर नहीं आएगा । अगर खरीफ़ का टारनेट रिच हुया है तो रबी का रिच होन में क्या ग्रापत्ति है, मैं नहीं समझता । मानसून प्रच्छा या, वर्षा ग्रच्छी थी ग्रौर जो हमारे पास आंकड़े रहें हैं, उसमे स्पष्ट है राइस का प्रोक्योरमेंट लास्ट-ईचर से ज्यादा गया है, सुरगन हो या कपास हो, उसको प्रोक्योरमेंट शास्ट ईंयर से ज्यादा हो चुका है, ब्राइलसीड का लास्ट-ईयर से ज्यादा हो चुका है। क्यायही धापका रवैया है कि चुंकि कांग्रेसी सरकार सत्ता [श्री विठ्ठलराव माधवराव जाधव] में थो, इतलिए उसका जो टारगेट रहा,

म था, इनालए उसका जा टारगट रहा, वह पूरा नहीं हुआ। इस तरह की वात गलत बात है। जो बात सही है, उसको स्रोप मंजूर कीजिए।

उपाध्यक्ष महोदय, सन् 1980 में फुड ग्रेन्स का प्रोडक्शन इस देश में 120 मिलियन टन था । उसके बाद जब जनता पार्टी ने राज छोड़ा, इंदिरा जी पावर में ग्राई ग्रीर राजीव जी पावर में रहे तो उस वक्त से ग्रभी तक, राजीव जी के सत्ता में बने रहने तक फ़ूडग्रेन्स का प्रोडक्शन 172 मिलियन टन हुन्ना है। यह जो एचीवमेंट है, उपलब्धि है, कांग्रेस-सरकार की उपलब्धि है, कांग्रेस सरकार की दूरदृष्टि से है । इस दृष्टि से मैं कहना चाहता हूं मेरे माननीय मिल्लों से, कि एक्सपोर्ट में, एक्सपोर्ट व इस्पोर्ट एण्ड बलेन्स ब्राफ़ पेमेण्ट जो है, यह गंभीर बताते हैं, ऐसी कोई बात नहीं है, गंभीर थोड़ो है, स्कित इकोनोमिक्स सर्वे में क्या लिखा है, पढ़कर सुनाता हूं, माननीय मंत्री जी भी यहां मौजूद हैं, इसमें लिखा है :---

External Payments: "Despite this significant growth of external debt, the Economic Survey says, India's position versus other developing countries continues to be satisfactory.

India's external debt ratio of exports of goods and services is estimated by the World Bank to by about 263 per cent in 1988 in comparison with about 311 in respect of severely indebted middle income countries and above 488 per cent, in case of severely indebted low income [countries."

तो भारत के बारे में वर्ल्ड बैंक ने भी ग्रन्छी रिपोर्ट दी है । ग्रागे दिया है—

"The composition of India's total external debt is also relatively favourable in 1988. Short term debt accounted for about 7 per cent of India's total external debt

against about 11 per cent in case of severely indebted middle income countries and about 10 per cent in severely indebted low income countries."

उपाध्याक्ष महोदय, मगर यहां क्या कहा जा रहा है? प्रचार ऐसा किया जा रहा है कि भारत का दीवाला निकल गया है, हमारा बेलेन्स श्राफ़ पेमेन्ट का यह जो है, खत्म हो गया है, कुछ नहीं लग रहा है। यह कहते वक्त शायद आप इतना सोचते कि भारत की जो केडिविल्टी दुनियां के अंदर रही है आज तक, उस पर क्या असर पड़ेगा । आप श्राज तक एक भी उदाहरण बता दीजिए मुझे, कि हमारे पेमेन्ट की कोई इन्स्टालमेंट रोकी गई हो, चाहें वर्ल्ड बैंक की हो या इंटरनेशनल मोनेटरी फ़ण्ड की हो, ग्राप कोई भी मुझे दिखाइए । मेरा कहना है कि श्रापको जो करना है, वह अाप की जिए, मगर हमने कुछ नहीं किया, यह मत कहिए । भारत एक सामध्येशाली देश बना है। अब कोई नेता या कोई श्रादमी शत-प्रतिशत भगवान श्रीकृष्ण का अवतार तो नहीं होता, प्रभु रामचन्द्र का अवतार तो नहीं होता, मर्यादा पुरुषोत्तम तो नहीं है, भगवान श्रीकृष्ण जी जैसा राजनीतिक भी नहीं है, गलती होती है। श्रापको एक बात तो मंजूर करनी पड़ेगी कि पिछले पांच साल में हमारे देश की निरंतर श्राधिक प्रगति होती रही है । यह ग्रापका 10.4 जीवडीवपीव बढ़ा है, यह श्रापका 3 लाख 28 हजार जीवडीवपीव हुन्ना ग्रीर 1980-81 का प्राइस मेप देखें तो एक लाख अरुठयासी हजार करोड़ नेशनल जीवडीवपीव हमा है जब कि 1980 में हमारा बहुत कम था। कान्टीन्युग्रस बढ़ोस्तरी हुई है ग्रीर इसी का कारण है कि देश आगे बढ़ा है। यह वात में मानता हं कि जो खौद्यीगिकरण होना था वह शहरों में केन्टित रहा, देहातों तक नहीं गया, ग्रामों तक नहीं गया।

में हमारे भाननीय मंत्री महोदय से यह विनती करना चाहता हूं कि उन्होंने यह एक बहुत अच्छी घोषणा की है, मैंने

हमेशा इसका स्वागत किया है उसके बारे में भ्राल इण्डिया रेडियो पर भी मैंने बाहा कि 10 हजार तक जो कर्जामाफ करने की बात है, उसकी मैं पूरी तरह से सराहना करता हूं। मगर किस-किस को माफ करेंगे, यह जरा बताइए? 10 हजार तक जिन गरीबों ने ध्रपने कर्ज वापिस दिए हैं बैंकों को, उसका क्या करेंगे, भ्राप मुझे बताइये? 10 हजार तक जिनका कर्जा है, पहले आपने ही कहा था कि 14 या 15 हजार करोड़ रुपए होंगे, ग्रमी वित्त मंत्री कह रहे हैं कि 2 हजार 5 सौ करोड़ रुपए का प्रबंध किया जाएगा, तो उसका क्या करने जा रहे हैं ? भारत के किसानों का 15 हजार करोड़ रुपए का कर्जा है और भारत में जो इंडस्ट्री में काम करने वाले लोग हैं उनका 93 हजार करोड़ रुपए का कर्जा है, उस पर न मेरी सरकार ने हाथ लगाया है, न ध्रापकी सरकार हाथ लगाएगी । किसानों का 15 हजार करोड़ रुपए का कर्जा तो कोई बात है ही नहीं, अगर पब्लिक सैक्टर के लासीज देखिए पीछे तो 10, 15 हजार करीड़ रुपए के लासिज हो सकते हैं । बड़े-बड़े उद्योगपति, बड़े-बड़े व्यापारी, पैते वाले, काला धन इकटठा करने वाले, इनको खींजिए, हम ग्रापके साथ हैं, मैं तो आपके साथ हूं उसके बारे में, मगर अब किसानों का कर्जा माफ करना है तो मेरे बजट में इतना डेफिसिट हो जाएगा, उतना हो जाएगा, यह बात कहना गलत है।

में एक बात और कहना चाहता हूं, उपसभाध्यक्ष महोदय, आपके माध्यम से। मैंने यूनाइटेड स्टेट्स आफ अमेरिका का बजट देखा है। हमारा 80 हजार करोड़ का जो बजट होता है, उतना 80 हजार करोड़ का जे बजट होता है, उतना 80 हजार करोड़ का उनका डेफिसिट होता है। In a country which is implementing several developmental programmes, several plans, deficit is bound to be there. इसमें कोई दो रायें नहीं हो सकतीं। हमारे महाराष्ट्र में जीरो बजट शुरू किया, जब चन्हाण साहब मुख्य मंती थे,

सारे लोग उनके खिलाफ हो गए। जोरो बजट से उन्होंने महाराष्ट्र की अर्थनीति को एक डिसिप्लिन देने की कोशिश की, मगर उससे क्या हुआ कि हम इम्पलीमेंट कर नहीं सके, लोग हमारे खिलाफ हो गए। यह जीरो बजट की बात छोड़ दीजिए, दिमाग में से निकाल दीजिए। आप देखिए कि लोग काम कैसे करें।

ग्रभी-ग्रभी हमने देखा है एक सर्वे में कि 75 प्रतिशत रिवेन्य हम अपने सरकारी कर्मचारियों ग्रीर ग्रन्य कर्म-चारियों पर खर्च करते हैं ग्रीर 25 प्रतिशत पैसा नेशनल प्लॉनिंग में लगाते हैं । इस दुनियां में कौन ऐसा देश है जो 75 प्रतिशत पैसा एम्प्लाइज की तनख्वाहों पर खर्च करता है ग्रापको याद दिलाता हं हमारे स्वर्गीय वसंत दादा पाटिल, जो महाराष्ट्र के मुख्य मंत्री थे वे बहुत ग्रच्छे नेता थे, वे ज्यादा, पढे-लिखे तो नहीं ये लेकिन इंसान का दिल समझते थे, उन्होंने एक बार कहा था कि महाराष्ट्र के रिवेन्य में से 85 प्रतिशत पैसा सरकारी कर्मचारियों की तनस्वाहों पर जाता है । जो 100 प्रतिशत पैसा इस देश के किसान, मजदूर, उनके खन-पसीने से इकट्ठा होता है, उसका पैसा 2 प्रतिशत कर्मवारियों की तनक्ष्वाह पर खर्च करने का न मुझे अधिकार है, न आपको अधिकार है। इस पर हमें गंभीरता से सोचना है। उप-सभाष्यक्ष महोदय, मैं ग्रापके माध्यम कहना चाहता हूं मंत्री महोदय को कि य हमें बदलना चाहिए।

आपने 50 प्रतिशत पैसा किसानों के बारे में खर्च करने की बात की है, वह अच्छी बात है, मगर देहातों में रहती है 75 प्रतिशत पापुलेशन, आप यह कहिए कि 75 प्रतिशत पैसा हम देहातों पर खर्च करेंगे, मगर कहिए तो। अगर आप कहें तो भी उसको खर्च करने में 2-4 साल लग जाएंगे क्योंकि आपके भी दिमाग पर जो ब्यूरोकेटस बैठे हैं और जो इंडस्ट्रियल लांबी के लोग हैं, वह बहुत आसानी से मधु दंडवते को आग जाने नहीं देंगे, उनकी श्रंखलाये बड़ी मजबूत

श्री विट्रलराब माधवराब जाधव है, वह ग्रापका ग्रागे बिल्कुल नही आने देंगे। हमे एक बादा करना है, इरादा करना है कि जो किसान, जो मजदूर, जो कामगर-जो कारखाने में काम करता है, जो जमीन में, मिटटी में काम करता है, जो हल बलाता है, जो अनाज पैदा करता है, जो सीड बोता है--ग्रीर जो बह धन निकालता है हम सारे ऐश और आराम कर रहे हैं, हमें उसको छ्टरी देनी चाहिए, हमको उसको स्टे देना चाहिए। हमारी कोई कोर्ट उसको स्टे नहीं बेंगी, लेकिन हिन्दुस्तान की जनता के दिल के कोर्ट को उसको स्टे देना बहुत जरूरी है ... (समय की घटी) और उसी वक्त हम महात्सा गांधी का जो सपना है, भारत का स्वराज्य से स्वराज्य बनाते का सपना है, वह हम पुरा कर शकते हैं।

उपसभाध्यक्ष महोदय, में अपनी बात समातं कर दूंगा। दो मिनट में महोदय, राष्ट्रीय सभारयात्री के बारे मे मैंने बहुत कुछ कहा है लेकिन हमारे महाराष्ट्र की भी कुछ समस्यायें हैं। यह बिल्कुल स्पष्ट बात है कि महाराष्ट सारे देश में बहुत प्रोग्रसिव स्टेट है। इसी का एक कारण है कि महाराष्ट्र में भाज तक कांग्रेस पराभूत नहीं हुई है क्योंकि कांग्रेस ने अपने कार्यकर्मों, पर अमल किया । मैं यह कहनां चाहता ह कि महाराष्ट्र के कुछ प्रोजेक्ट केंद्र सरकार के पास स्वोकृति के लिए पड़े हैं । हमारे मिर्घा साहब बैठे हैं, हमारे ग्रारिफ साहब भी बैठे हैं। मैं बताना चाहता हूं कि उनके पास महाराष्ट्र की कुछ श्गर फैक्टरी के प्रोजेक्ट पड़े हैं । महासार मे सबसे ज्यादा शुगर की फीक्टरीज़ हैं मगर बहां रिकवरी कुल 11-12 प्रतिशत होतो है। मेरा आपसे लिवेदन है कि आप जरा जल्दी से जल्दी उनको विलयर करने की कोशिय की जिए । मैंने पीछे सुनाया कि जो ब्लाइसेंसिम पालिसी लहे उसे रिवाइन करने जा रहे हैं। स्टेट को मुख प्रधिकार दने जा हहे हैं। में बाह्बा हूं कि इसे ग्राप जल्दी कार्यान्त्रिक कीजिए हाकि हमें अपना काम जिल्दी अप्रमानकरने असे सहित्यत हो ।

दूसरा बात यह हू कि आ। एक साइक एन जी के मिनिस्टर हैं और उनके पास बबई-हाई क्षेत्र के कुछ पावर प्रोजेक्ट तथा कुछ दूसरे प्रोजेक्ट पड़े हैं। मैं उनसे निवेदन करूगा कि उनको जल्दी से जल्दी किलयर की जिए । वह प्रोजेक्ट छह महीन से. आठ महीने से एक टेबल से दूसरों टेबल पर जा रहा है। इस प्रोसेस को खत्म की जिए और जल्दी से जल्दी उसको क्लियरेस दी जिए एक दूसरी बात यह है कि महाराष्ट्र में बंबई बहुत बड़ा शहर है, उनको फूडग्रेन की जरूरत होती है, घासलेट की जरूरत होती है। वह सारी जो महाराष्ट्र की मांगें हैं उनको जल्दी पूरा की जिए।

श्रव में मराठवाड़ा की बात पर श्राता हुं । उपसभाष्यक महोदय, आप शायद जानते होंगे, श्राप श्रीर हम हैदराबाद स्टेट के मेंबर थे। मराठवाड़ा जो कि महाराष्ट्र का कुल वन थर्ड एरिया है उसमें 50 किलोमीटर वैकवर्ड रीजन हैं। हमने महाराष्ट्र सरकार से बार-बार इस बात की अपील की है कि कुछ स्टेट हाइवेज को नेशनल हाइवेज में रूपांतरित किया जाये जैसे - रत्नागिरि-कोल्हापुर-शोलापुर, शोलापुर-औरंगाबाद-जलगांव श्रादि ऐसे दो -चार स्टेट हाइबेज हैं, उनको नेशनल हाइवेज में रूपांतरित करने के लिये हमने श्रापसे विनती की है और आज भी इस सदन के माध्यम से विनती करता है कि ये जो इकनोमिकली बैकवर्ड एरियाज हैं उनके अन्दर जितने भी नेशनल हाइवेज के प्रोजेक्ट हैं, उनको प्रा किया जाये।

एक बात और कहकर में अपनी बात समाप्त करना चाहता हूं और वह यह है कि बम्बई-हाई सेल पर आधारित एक एक फ़र्टिलाइजर प्लांट हमने मराठ-बाड़ा और विदर्भ सेल के लिये मांगा था । हम इसके लिये बहुत दिनों से कोशिया करते रहे हैं, हमारे मुख्यांत्री भी कोशिया करते रहे हैं लेकिन हम अभी तक वह प्लांट नहीं दिया गया है जिसके लिये हम पहले से कोशिया कर रहे थे । अभी बस्बई-हाई में बहुत गैस निकली है और उसका इस्तेमाल कैसे करना है वह भी एक समस्या है। तो मैं इस सदन के माध्यम से विनती करना भारत सरकार से कि हमारा मराठवाड़ा क्षेत्र जो इक्जोमिकली बैकवर्ड है वहां के लिख बम्बई-हाई मैंस पर प्राधारित फ्रांटलाइजर के दो प्लांट दिये जायें।

भान्यबर, में यह भी कहना चाहता हं कि सारे लोग जो यहां बैठे हैं, ये सारे कांग्रेस के लोग हैं-कोई 1985 में नर, कोई 1980 में गये, कोई 1977 में गये - इधर से उधर गणे हैं, यह वात मैं जानता हूं लेकिन वे सभी कांग्रेस के अनुयायी हैं। लोगों के लिये काम करते की बात हमारे दिल में है और राजीव जी ने लोगों के लिये बहुत काम किया है । राजीव जी, जो हमारे भूतपर्व प्रधानमंत्री हैं और कांग्रेस पार्टी के नेता हैं, उनके प्रति ग्राप देख की भावना छोड़ दी जिये । वह एक ऐसे रहनुमा है इस देश के जिन्होंने कई दफा अपनी जान खतरे में डालकर इस देश की एकता की रक्षा की है। इंदिरा जी ने इस देश के लिये अपना बलिदान दिया था और इस देश की आजादी की रक्षा के लिये उन्होंने अपने खून का हर कतरा बहाया या मगर दुर्भाग्य से राष्ट्रपति जी के अभिभाषण में कहीं भी इंदिसा जी का नाम नहीं आया। द्रापकी राष्ट्रभक्ति के बारे में क्या कहं। यहां पर मैं यह भी याद दिलाना चाहता हं कि । 1977 में इंदिरा जांधी जी कोट जनता पार्टी ने इतना किटिसाइज किया था कि अगर वह बागज पर विछाए तो वश्मीर से लेकर कन्याकुमारी तक एक रेलवे लाइन बन जायेगी। तो आहिक साहब भी उनकी तरफ से आये हैं, है विश्वनाथ प्रताप सिंह जी भी उनके मिल्रिमंडल में थे ग्रीर इसलिये में कहना वाहता हूं कि उनको मत भूलिये जिन्होंने क देश के लिये कुर्वानी दी है। वहीं गांधी जी ने न कहा, बहर का जवाहर खाल सहस्क जी के कहा, वहीं इंदिख़ गांधी जी ने कहा 📧 उनकाः सपनाः भापकोः सापेकाः करनाः है । वो प्रापंको अपनी अनीति बदलनी होगी। श्रीमन् मेरे मित बी.जे.पी. बाबों को बुरा लग रहा था। इसलिये मुझसे कुछ गलिया हुई होंगी तो में उनसे भाकी चाहुंगा, बेकिन मेरा निकेदन हैं कि उनको भी समय के अनुसार बदलना चाहिये। इस देश में न कोई हिन्दू हैं, न कोई अनुसार बदलना को हैं, न कोई सिख हैं, न कोई इसाई है, इस मिट्टी में, इस हिन्दुस्तान की मिट्टी में पैदा होने वाला हर इसान हिन्दुस्तान है हिन्दुस्तान भारतीय है। इतना ही कहकर मैं अपना भाषण समाप्त करता है।

श्री अश्वनी कुमार : भाननीय उपसमाध्यक्ष महोदय, में अपने पूर्व किल को धन्यवाद देता हूं कि उन्होंने कमा से कम हमें भारतीय भाना है लेकिन उससे पहले जो कुछ उन्होंने कहा वह एक राजनीति चर्चा थी, इसलिये में उसकी चर्चा नहीं करता। सदन में बाद- विवाद होता है और उन्होंने अन्त में जो इस देश के अन्दर भारतीयता की अपील की, मैं उन्हीं की अपील से अपनी बात आरम्भ करना चाहता हूं।

श्रीमन, श्राज हम राष्ट्रपति के श्रीमभाषण पर उनके धन्यवाद प्रस्ताव पर सम्मिलित हो रहे हैं । हम राष्ट्रपति को धन्यवाद देते हैं और जो उन्होंने देश के सामने प्रमुख समस्याओं को रखा है, उन पर श्रपति जी ने देश के सामने जिन प्रमुख समस्याओं को रखा है उन सब के ऊपर बोलना तो संभव नहीं है, लेकिन मेरे हिसाब से जो सबसे प्रमुख ज्वलंत समस्यायें हैं उनकी श्रोर सदन का ह्यान श्रापके माध्यम से धाक्षित कराना चाहता हूँ।

श्रोभन जब भारत का प्रश्न होता है जो यह वही भारत है जो कि 1901 में था। उसका नक्या 1947 में बदस गया। इसारे भारत के वह ग्रंग जो अब पाकिस्तात और बंगला देश के रूप में जाने जाते हैं। वे एक समय भारत के अन्दर थे जीर क्यों वे अलग हुमें वह एक अलग विषय है, उस पर में इसा

[श्री अश्विनी कुमार]

अभय नहीं जाता है। लेकिन शेष भारत जो बच गया उसका रूप संसार मे क्या है ? श्रीमन् भारत की भावना बदलती नहीं है। भारत की भावना एक सांस्कृ-तिक भावता है जो हमेशा देश मे सर्वव्यापी रही है। वह यह है कि जो इस धरती से प्यार करता है, जो इस घरती में जन्मा है, जो इस दंश से प्यार करता है वह भारतीय है। यह कल्पना, यह भावना सदा से रहती ग्राई है। हमारे यहां कहा गया है कि भगवान एक है। उसके पास पहुंचने के रास्ते जितने भी हों। जो जिस रास्ते को भ्रपनाता है उसको उस रास्ते पर चलने का पूर्ण ग्रधिकार है। लेकिन दूसरों को दूसरे रास्ते पर जाने का पूर्ण ग्रधिकार है। एक दूसरे जो जाने की पूर्ण सह-लियत है। यह हमारी परम्परा है परन्तु दुर्भाग्य से यह भारत की परम्परा है, विश्व की परम्परा नहीं है। विश्व के इतिहास मे धर्म के नाम पर कुसेंड हुये हैं, लड़ाइग्रां हुई हैं। मैं उसकी चर्चा नहीं करता, लेकिन भारत की भूमि अलग नहीं है । जब हमारे देश का विभाजन हमा तो वह वयों हबा? इसलिये कि अंग्रेजों की नोति थी कि हिन्दू और मुसलमान अलग अलग हैं। लेकिन क्या वास्तव मे ऐसा था? क्या उन्होंने जैसा सनझा था, हमारे नेतृत्व ने परिस्थितिवश उसको स्वोकार किया तो क्या 8 करोड मुसलमान इस देश में रह गये होते? कोई कारण नहीं था। भारत ने इस भावना को स्वोकार नहीं किया और भारत ने ग्रपने संविधान मे कहा कि यह सर्वधर्म समभाव का देश है। यहां की जो मुलतः भावना है वह भावना सर्व-ग्राही नहीं है, सारी दुनियां में नहीं है। हमारे पड़ोस में पाकिस्तान ग्रीर बंगला देश हैं। जो हिन्दू वहां रह गये थे उन को ग्राना पड़ा ग्रीर ग्राज वहां देखने के लिये भी हैं या नहीं या उनकी क्या स्यिति है, उसका वर्णन नहीं किया जा सकता है । यही विभाजन का परिणाम या और देश का विभाजन करके देश को लहू लुहान कर दिया। सब स्वाधीन राजा थे, उनको पूर्ण स्वतंत्रता थी कि जो बाहो सो करो। पाकिस्तान के साथ

जाओं या हिन्दुस्तान के साथ। सब राजाओं ने सरदार पटेल के इनीशियेटिव पर भारत मे मिलना स्वीकार किया। श्रीधकांश राज्य जहां जहां चाहते थे भोगोलिक दृष्टि से। चले गये। तीन राज्यों की समस्या खड़ी हो गई इस देश के **अन्दर** और वह राज्य ये जहां कि जनसंख्या और मतावलंबियों से वहां के राजाओं का मत भिन्न था। जहां एकमत र्थे, वहां मिल गये लेकिन जहां मतावलंबी भिन्न थे वहां समस्या खड़ी हुई, हैदराबाद मे खड़ी हुई और ग्रापको ग्रनभव है कि रजाकारों ने क्या किया ग्रीर श्रन्त में पुलिस एक्शन लेना पड़ा। जुनागढ़ में वही समस्या खड़ी हुई। जुनागढ़ की वही समस्या थी, नवाव साहब चले गये समस्या समाप्त हो गयी। कश्मीर में भी वही समस्या है ? कण्मीर पर तो पाकिस्तानी सेना ने आक्रमण किया। इराज बड़ा स्पष्ट है कि वह झात्रमण पाकिस्तानी सेना का था। उनको सहायता देने वाले भी लोकहमारेथे। किस तरह से श्रीनगर बचा, यह एक इतिहास की घटना है । उसके बाद शेख धन्द्रला वहां के प्रधानमंत्री हुये ग्रलग संविधान के तहत, जो बाद में बदलकर मुख्यमंत्री हुये । हमने उनको ग्रपने साथ रखने के लिये सब सुविधायें प्रदान की कि आओ हमारे साथ रही।

ब्राज में एक प्रश्न पूछना चाहता है। जो मैं प्रश्न अपने से पूछता हूं छापके माध्यम से सदन के माननीय सदस्यों से पूछना चाइता हं। हमने कश्मीर के लिये भारत ने क्या नहीं किया और धाज भी वहां ग्रलगाववाद की भावना क्यों है? कश्मीर एक नहीं, भौगोलिक दिष्ट से उसके तीन भाग हैं। श्रीनगर की वैली है, जम्मू है ,लदाख है भीर योगायोग से यह विचित्र परिणाम है कि एक जगह मुसल-मानों का बहुमत है, एक जगह बोड़ों का बहुमत है और एक जगह हिन्दुओं का बहुमत है। तीनों प्रकार की खलग-अगल समस्यायें हैं । 1947-48 के बाद से वहां जो भी राज्य शासन ग्राये, नेशनल काफ़िंस का द्याया, कांग्रेस का शासन श्राया । यह दो शासन हमेशा रहे हैं।

हमारे प्रति ग्रगर कहा जाय कि जनसंघ के या बी.जे.पी. के एक-दो-चार मेम्बर या दस मेम्बर कभी जम्मू से जीत गये तो जीत गये या कभी नहीं जीते। परन्तु हमारा कोई बड़ा प्रभाव नहीं रहा है । क्या वस्तु-स्थिति थी, मैं छापके सामने बहुत बोड़े शब्दों में वर्णन करना चाहता हूं । जिस समय विभाजन हुआ उपाध्यक महोदय, कण्मीर की वैली के अन्दर डेढ़ लाख हिन्दुओं की श्रावादी थी, जो 1948 से लेकर 1990 तक साढे चार लाख होनी चाहिये थी। मैं पिछले साल फरवरी में वहां गया था। उस घटना पर भी मैं जाऊंगा। उस समय साढ़ चार लाख के बजाय वह साठ हजार भी । यह चार लाख कहां गये? यह मैं प्रश्न पूछना चाहता हूं इस सदन के माध्यम से, श्रापके माध्यम से, इस की जनता के माध्यम से कि वह चार लाख कहां चले गये। Systematically the population was squeezed out.

सरकारी नौकरियों में उनको जगह नहीं मिलेगी, स्कूल-कालिजों में उनको जगह नहीं मिलेगी, श्राबंटन में नहीं मिलेगी । सरकार की कोई सुविधा उनको प्राप्त नहीं है । ग्रपने जानमाल की सुरक्षा के लिये, इज्जत के लिये उनमे से कुछ जम्मू आये तो कुछ वहां से बाहर चले गये और ब्राज वहां स्थिति यह हो गयी है कि जो परिवार वहां बचे हैं, पिछले दो महीने के ग्रन्दर ग्यारह हजार से ज्यादा परिवार वहां से ब्राचुके हैं, क्यों ब्रा रहे हैं? न उनकी जानमाल सुरक्षित है, न उनकी बह-बेटियां सुरक्षित हैं। भ्राज तक का जो शासन या यह 110 दिन की सरकार के कारनामों के ऊपर मैं कोई चर्चा नहीं करता । उन्होंने जो 42 साल की विरासत प्राप्त की उसके ऊपर वे 110 दिन उन्होंने जो काम किया वह ग्रलग बात है। 42 साल जिनका शासन रहा है क्या किया उन्होंने ? में एक प्रश्न पूछना चाहता हुं। जो उनकी विरासत है, जिसका पाप भ्राज भोगना पड़ रहा है, रुबिया का जो काण्ड हम्रा उपाध्यक्ष महोदय, मैं उसको देखता हूं कि वह ऐसा क्यों हुआ, जिसने कश्मीर की समस्या को भारत के सोते

हुये नागरिकों के झागे भ्राग के भ्रागे ठण्डे पानी का एक घड़ा फोड़कर जगाया, देखी कश्मीर की यह समस्या है। नहीं तो भारत के सारे राजनेता, यहां से वहां तक बैठे हुये मेरे पहकार बन्धु सोये हुये हैं उनको कोई समझ में नहीं आ रहा या कि कश्मीर में क्या समस्या हो रही है।

लहास में क्या हुआ कश्मीर वैशी के साब-साब । लद्दाख के अन्दर डवलपमेंट मे इकोनोमिवस मे उनका डिस्क्रिमिनेशन किया गया पिछले कुछ वर्षों के ग्रन्दर । स्वतन्त भारत है, यदि कोई बौद्ध लड़की किसी मुसलमान लड़के से प्यार करती है, शादी हो गयी तो मसलमान हो जाती है। अगर कहीं रलटा हो गया । किसी मुसलसान लड़की ने बौद्ध लड़के के साथ शादी की तो केन्द्र से लेकर प्रदेश का सारा शासन उसके खिलाफ खड़ा हो जाता या, जब तक वह स्वीकार नहीं करता था, उसके लिये जीना मुहाल कर दिया जाता या । नौकरियों मे स्थान नहीं मिल पाता या, दुकानों मे नहीं भिलता था। लहास वर्ल्ड मैप के ऊपर ट्रिज्म में धाया तो कश्मीर से एक विशेष प्रकार के लोगों को सुविधा देकर बसाना गुरू किया गया। लद्दाख के लोगों ने सोचा कि यह हमारे कपर पोपुलेशन एग्रेसन है । यह लड़ाई म्राजकल दुनिया की विचित्र हो गयी है पोपुलेशन स्ववीज एण्ड पीपुलेशन एग्रेसन; यह दो प्रकार की नयी लड़ाई गुरू हो गयी है। आज लहाख के लिये कितनी बार पिछली सरकार ने, कांग्रेस सरकार ने; इन्दिरा गांधी ने जवाहरलाल नेहरू ने कुशक बकुला से कहा कि हम आपको शंड्यूल्ड ट्राईब्स का स्टेटस देंगे । क्यों नहीं दिया, मैं पूछना चाहता हूं ? मै 110 दिन की सरकार से नहीं पूछना चाहता । 42 साल के सरकारी लोगों से पूछना चाहता हूं कि उन्होंने क्या किया ? उन्होंने

विरासत में क्या किया ! आश्वा-3 00 р.м. सन दिये, अनशन हुआ, प्रदर्शन हुए।

पिछले साल जुन में जो बहां ग्रांदोलन हुआ तों दो महीने तक एक भी सरकारी श्रधिकारी श्राफिस में नहीं गया । बहुत देर बाद बातचीत शुरू हुई। मुझे दुर्घाय हे

[श्री प्रश्विनी कुमार]

बाब कहना पड़ता है कि केन्द्रोय सरकार के इन्टरवेशन से शंख के साथ, फारुख अन्दुल्ला के साथ जो समझौता किया गया उस पर भी अभी तक पालन नहीं किया गया । बुझांग्य का विषय है कि आज लहाख की जनता, वहां के बौद्ध, तड़प रहे हैं, हमारा सेन्ट्रज इन्टरवेशन क्या होगा ! शेड्यूल्ड कास्ट्स स्टेटस होगा या बहीं, हम जिन्दे रहेंगे या मर जायेंगे ? उनकों कुछ नहीं पता है । लहाख क्या है ? भारतमाता के मस्तिष्क को सर्वश्रेष्ठ रत्ने हैं । सबसे ऊपर है जिसकी चर्चा हम पत करने हैं । उसकी यह समस्या खड़ी हो रही है । उसकी योर कोई ध्यान नहीं दिया गया । हिन्दुशों को वहीं से निकाला जवा।

जश्म-कश्मीर में क्या हालत है ? क्या विचित्र स्थिति है हमारे संविधान के धंदर ? धारा 370 को लेकर हमको पता बहीं क्या-क्या कहा जाता है। मैं इसलिए बारा 370 पर हो ग्राता हूं। पाकिस्तान ग्राये हुए बंधु सारे देश के नागरिक है। जम्म-कश्मीर में जो बस गये, ब्राज भी 60 हजार से ज्यादा वहां पाकिस्तान के प्राकर बसे हुए लोग है जो दो-तीन पृथ्तों के बाद भी कुछ तो ग्राज भारत के नागरिक तो है परन्तु कण्मीर के नागरिक नहीं है। मैं पूछना बाहता हूँ ग्रापके माध्यम से सरकार से, कल उस सरकार से पूछता या कान इस सरकार से पूछता है कि इसको निदान क्या है ? क्या इसका निदान धारा 370 का विलय नहीं है। 370 वारा के विषय में राज्य सभा बलेटिन में हमारे एक कांग्रेसी सदस्य ने जो कहा है उसे में कोट करना चाहता हूं। मेरे परम मित्र मीर्जा इर्णाद बेग ने कहा जो राज्य सभा बलेटिन में छपा है:

"संविधान के प्रनुक्छेद 370 को इटाने के लिए यह उपयुक्त समय नहीं है। कश्मीर प्रन्तराष्ट्रीय पडयन्तों का जिक्कार है। मैं प्रानं भी यह मानने के जिक्का तैयार नहीं है कि कश्मीर की

्यनता यह चाहती है कि कश्मीर हिन्दु-स्तान से अलग हो जाए।"

उनका यह कहना है कि धारा 370 ब्राज हटाने लायक नहीं है। मैंने लोक सभा श्रीर राज्य सभा की डिबेट पढ़ी है जिस समय पंडित नेहरू ने, जब उन्होंने 370 धारा का स्पेशल स्टेटस दिया था, यह जवाब दिया था कि यह एक ऐसी धारा है जो हम दे रहे हैं लेकिन कालान्तर में यह समाप्त कर दी जायेगी। मझे कहने में कोई संकोच नहीं है कि हमारे मिलों को हमारे से मतभेद रखने का अधिकार है। राजनीति में सबको अपना हक रखने का प्रधिकार है। जम्मू-कश्मीर में इसके पोछे अलगाववाद की भावना है। ग्राप इसे हटायें हटायें लेकिन जब तक इसे नहीं हटायेंगे एकात्मता पूरी नहीं होगी। 370 की धारा की अपने कश्मीर में रखा है। मिजीरम में किश्वन डीमिनेटेड स्टेट होने के कारण ऐसा किया है। मैरी सोच है कि कश्मीर में 370 धारा मुस्लिम के कारण दी गयी भीर मिजीरम में किश्चन के कारण दी गयी । धाज धगर पंजाब के सिख यह कहते हैं कि उनके यहां भी घारा 370 लागुकी जाए तो क्या बरा है। आज पंजाब के ग्रंदर ग्रलगाववाद की भावना पन्तप रही है। इसके अंदर धारा 370 उसकी जड़ है। हमने नारा लगाया है-हिन्दू, मुस्लिम, सिख, ईसाई ग्रापस में हैं भाई-भाई। ग्रंगर मुसलमानों को प्रिविलेज है, मिजोरम में किश्चन को प्रविलेज है तो सरदारों को क्यों नहीं प्रिविलेज है। में द्यापके माध्यम से सरकार से कहना चाहता हूं कि इस पर बहुस की जाए। इस पर सोचा जाए, विचारा जाए । ध्रगर सरकार को लगता है कि मेरा मत उचित है तो इस पर ध्यान दिया जाए। हर एक को अपना मत रखने का अधि-कार है। इस मत रखने के ग्रंधिकार के धनुसार में यह निवंदन करना चाहता हे वहां की यह स्थिति है। जम्मू-कश्मीर की स्थिति का वर्णन करते हुए में यह कहना चाहता हूं कि शायद फरवरी, 1986 की बात है, यदि में गलती पर हूं तो मेरे मित्र सुधार देंगे, वहां पर

54 मन्दिरों को तोड़ा गया था । गांव के ग्रंदर हिन्दू अनता रहती है उन पर भाक्रमण हथा। मने वहां जाकर तीन दिन रुक कर देखा. सना ग्रीर पूछा । जब इमने पूछा कि ग्रापके साथ कोई हादसा हुआ है तो एक ने भी यह नहीं कहा कि हमारे साथ हादसा हुआ है । जब हमने पूछा कि कोई बलात्कार हुआ तो लोग कहते ये ग्रीर हाथ जोड़ते ये कि यह मत पुछिए । घटना का वर्णन करते हुए वह बताते थे कि यह मेरा घर है। इस वर में 25 प्राणी रहते हैं । पुरुष, महिलाएं, बच्चे सब रहते हैं । इस 25 प्राणियों के मकान के ग्रंदर 500 गुड़े, एलीमेंट घस बदमाश और किमिनल गये। ग्रीर पांच घंटे तक गाली-गलीच करते रहे तो उस व्यक्ति की क्या स्थिति होगी, यह मैं सदस्यों की कल्पना पर छोड़ दता हूं। उस कल्पना से तो मेरी मानसिकता सिहर जाती है। पांच घंटे तक किसी व्यक्ति को मां-बहिन की गाली दी जाय तो उसका क्या परिणाम हो सकता है ? यह न तो रेप होगा, न हत्या होगी, मेरे अनुसार वह मानसिक बालरकार होगा, मानिसक हत्या होगी, वह बौद्धिक बलात्कार होगा, बौद्धिक हत्या होगी, वह धारिमक बलास्कार होगा, धारिमक हत्या होगी। उसका परिणाम यह हो रहा है कि वे ग्रपने को सेकेन्ड रेट सिटोजन समझ रहे हैं और वहां से निकलकर भाग रहे है। उनके मकानों पर नोटिस लगा दिये जाते हैं कि अनुक अनुक के साथ आपकी बेटी का ग्रम्क तारीख की निकाह पढ़ा जाएगा। तुम अपना मकान खाली कर दो और अमुख को हैण्ड स्रोवर कर दो ग्रीर इन रजिस्ट्री के कागजों पर दस्तखत कर दो और जब दस्तखत कर दोगे तो जाने के लिए तुम्हें पांच-दस हजार रुपये ाभी दे दिये जाएंगे। इस तरह की चटनाय बहां पर हो रहीं हैं। इसके लिए सरकार क्या कर रही है, यह मैं सरकार से पूछना चाहता है। सरकार ने इ.छ कदम उठाये हैं, उनको मैं स्वागत करता है। बहां पर पहले नेणनल कांफ्रेंस ग्रीर कांग्रेस की सरकार थी। इट बाज ए कोलीजन गवनमेंट प्राफ राजीव गांधी ए०ड फारूख मन्दुत्ला । 42 साल तक ये लोग पाप करते रहे। उनके जमाने में तो खुली छूट

र्था। में किसी पर दोषारोपण नहीं कर रहा हूं, जो वास्तविक स्थिति है, वह बता रहा है। आज प्रश्न यह है कि वेली को कैसे बचाया जा सकता है? लददाख को युनियन टेरिटरी का स्टेटस देकर उनका विश्वास प्राप्त करके उनको देश की मुख्य घारी के साथ जोड़ा जा सकता है।

जम्म में पोपुलेशन अग्रेशन हो रहा है, पाकिस्तान से आकर लोग वहां बस रहे हैं, बेली के लोग भी बस रहे हैं। इसको रोकन के लिए सरकार क्या कर रही है, यह मैं जानना चाहता हूं।

में ने नागरिकता का भी सवाल किया है। पंजाब से ग्राये हुए ग्रीर नार्थ ईस्ट से आये हुए हिन्दू मूल के नागरिकों को सिटी जनशिप नहीं दी जाती है। लेकिन मने अपनी आंखों से दखा है, लिस्ट में देखा है, जो बिहार से और उत्तर प्रदेश से गुए हुए लोग हैं वे 10-15 साल से वहां पर बैठे हुए हैं और उनको काश्मीर की नागरिकता दी गई है। वे काश्मीर के नागरिक बने हुए हैं। उन्होंने वहां पर जमीन खरीदी है, जायदाद खरीदी है। में चाहता हूं कि सरकार इसकी इंक्वायरी करे। धाज हम कहते हैं कि काश्मीर मे पाकिस्तान उठा-पटक कर रहा है। पाकिस्तान ने तो वहां पर 1948 मे धाकमण किया था, सदैव करता रहेगा काश्मीर के लोग हमारे साथ हैं। श्री डशांदबेग जी ने कहा कि काश्मीर के लोग भागत के साथ हैं और में भी जानता हं कि वे पाकिस्तान के साथ नहीं जाना चाहते हैं, भारत में ही रहना चाहते हैं। लेकिन भ्राज वे भारत मे रहना बाहते हैं या नहीं, इस पर प्रश्निवहन लग गया है। यह एक राष्ट्रीय प्रश्न बन गया है। ग्राज सभी दलों के लोगों को वहां ले जाकर सरकार ने इस समस्या का हल खोजन की कोशिश की है, मैं इसका स्वागत करता हू। ग्राज स्थिति यह है कि काण्मीर से जो हिन्दू आ रहे हैं उनके बारे में टाइम्स ग्राफ इंडिया जो छपा है उसको मैंपढ़ देता हू--

[श्री ग्रश्विनी कुमार]

"In Kashmir we are looked upon as Hindus, a symbol of Indian presence. Here we are Kashmiris." म्राज उनकी स्थिति यह हो गई है कि व न तो काश्मीर मे रहने लायक रह गवे हैं और न ही हिन्दुस्तान मे उनको कोई पूछता है । मैं श्रापके माध्यम से सरकार से यह निवेदन करना चाहता है कि जो हिन्दू काश्मीर से था रहे हैं उनको मर्याप्त सुविधायें दी जायें, उनको मुधावजा दिया जाये ग्रीर वे लोग जो जमीन छोड़कर आये हैं उनके बदले में उन्हें जमीन दी जाय, उसका मुद्रावजा दिया जाय और भ्रगर वे जम्मू में बसना चाहते हैं तो उनको वहां बसाया जाय । मैं यह भी कहना चाहता हूं कि जो पोपुलेशन एग्रशन हो रहा है, बंगलादेश से तो यह पहले से ही आरम्भ हो चुका है, आसाम में हो रहा है, बिहार के एक पोरशन में हो रहा है, सधान परगना मे हो रहा है, पू.णया जिले मे हो रहा है, राजमहल जिले में हो रहा है, इसको कोई देखना चाहता है तो ग्राप पूर्वी दिल्लो की एक दो बस्तियों में चले जाइये, पिछले 15 सालों से बंगलादेश से ग्राये हुए दो तीन लाख आदमी वहां बस गये हैं। मैं बसाने पर एतराज नहीं करता हूं, लेकिन यह जो पोपुलेशन एग्रेशन का डिजाइन है; पोपुलेशन स्क्वीज है, इसके ऊपर कृपया म्राप ध्यान दीजिये । दूसरा, चुनाव हुए हैं। चुनाव में इस बार भयंकर भ्रष्टाचार ग्रीर हिसा हुई है, जिसमें हमारा राज्य बिहार सर्वीपरि रहा है, यह मझे तकलीफ के साथ महना पड़ रहा है। परन्तु इसकी उड मे क्या है यह मैं जानना चाहता हूं । उपस्भाष्ट्रयक्ष महोदय, भाज वहां पर यह हो गया है कि चनाव यदि जीतना हों तो, 1980 में जब टिनट दिये जा रहे थे तो दल विशेष की धोर से यह पछा जाता रहा था कि आपके पास कितना पैसा है, आपके पास कितनी कितनो माल पावर है। ब्राज एक के बाद एक किमिनल चुनाव जीतकर धा रहे हैं। पार्टियों को इन क्रिमिनलल्म को टिकट देना एक बाहाता हा रही है। इसको मैं अपूव नहीं करता हैं। पर्ने यह पद्धति वर्षी से

चली क्षा रही है। इस रमा भी चर्ची हुई कि ऋमिनल्स को टिकट दिये गये हैं। परन्तु मैं पूछना चाहता हूं उपमधा-ध्यक्ष महोदय, श्रापके मध्यम स में अपने मित्रों से पछना चाहता हं पिछले 40 वर्षी मे बिहार में उन्हीं की सरकार रही है। वहां ५र कई मंत्रिमंडल बने हैं। मंत्रिमंडल बदलना यह एक राजनीतिक प्रक्रिया है मैं इसकी श्रालोचना नहीं करता।

एक माननीय सदस्य : अब क्या कर हैं बिहार में ?

भी प्रश्विनी कुमार : मैं श्रापसे यह पूछना चाहरा हं कि आपने जो मंत्रिमंडल बनाये उनमें आपके दल के और जो निर्देश-लीय चुनाव जीतकर आये, जो डेब्लेयडे किरिनल थे, आफ़रेंस वाले थे, ऐसे कितना लोगों को श्रापने मंत्री बनाया ? मैं इनक गिनती नहीं करूंगा, नाम नहीं लंगा लेकिन ग्राप ग्रपने गिरेबान में सोचकर देखिये कि ऐसे कितने मंत्रीये।...(ध्यवधान) ...

श्री पवन कुमार बांसल (पंजाब): यशवन्त सिन्हा जी ने एक बार इंटरब्यु: में कहा था कि चोरी करना कोई खास इल्जाम नहीं है। श्रापको माल्म नहीं है इस बात का ? ग्राप उसको एक्सेप्ट कर रहे हैं और क्या आपको मालम नहीं है कि मेहम में क्या हुआ ।... (व्यव्धान)

श्री ग्रश्विनी कुमार: में विचार करने के लिये कह रहा हूं, आरोप नहीं रूगा रहा हूं।

श्री पवन कमार बांसल : ग्रापने पृष्ठा है तो जवाब दे रहे हैं। यशवंत सिन्हा ने इंटरव्यू में कहा था कि इससे क्या प्रख पड़ता है ?

श्री अश्वनी कुमार : आप भी सहमत 출?

श्री पवन कुमार बांसल : हम सहमत नहीं हैं।...(व्यवधान)...हूं श्राप किस तरफ़ जा र है है यह मैं झापको बता रहा हूं।

श्री प्रश्विनी कुमार : मैं बताना चाहता हूं कि मैं पोलिटिक्स में मसल पावर का विरोधी हूं और मैं स्पष्ट रूप से कहना चाहता हूं कि हमारी पाटों राजनीति को स्वच्छ करना चाहती है और इसमें से किमिनल और मनी पावर को निकालना चाहती है। मैं आपसे निवेदन करना चाहता हुं कि (व्यवधान) . . . हूं उपसम व्यक्ष यह जो आज समस्या खड़ी है

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY) Please don't interrupt him.

श्री पवन कुमार वांसल : जवाब देना हमारा फ़र्ज बन जाता है।

श्री प्रस्विती कुमार: मैं भागे जो कह रहा हूं वह सुन लोजिये। यह प्राज दल विशेष की भनवूरी हो गई है ग्रीर इसके लिये प्रापको इलेक्ट्रोल रिफ़ार्म करता पड़ेगा। ग्राज जो इलेक्शन सिस्टम है... (व्यवधान) ... मैं तीन सुझाव यहां पर रखना चाहुंगा। I am not yielding. You please hear me. (Interruptions)

में यहां पर तीन सुझाव रखना चाहंगा । यह जो प्राबलम है यह सब पार्टियों के अंदर है। हमारे ऊपर भी दबाव आता है कि किमिनल्स को टिकट दीजिये। में नहीं कहता हूं कि हमारे यहां दबाव नहीं पड़ता । जो यह इलेक्शन सिस्टम है इसके ग्रंदर ग्राज जो ब्लैकमनी है.... (ब्यव-धान)....जो कालाधन है, राजीव जी ने सत्ता में ग्राने पर कंपनी डोनेशन फ़िर से चाल किया, उसका हमने भी स्वागत किया। भ्राज सारा धन जो राजनीति में खर्च। होता है उसमें 99.9 इन ब्लैंक मनी। इस ब्लैकमनी के श्राधार पर हमारे एम. एल.ए., हमारे एम.पी. चुनकर आते हैं। मंती और प्रधान मंत्री जी भी शायद उसी ब्लैक्मनों के श्राधार पर चनाव जीत कर प्राते हैं। यह ब्लैकमनी किसके ास है। यह ब्लैकमनी इंडस्ट्रिशलस्ट के पास है, स्मगलर्स के पास है धगर उसके बाधार पर श्राप चुनाव जीतकर श्राते हैं ते स पर श्राप कैसे श्रंकुश लगायेंगे, इसको कैसे रोकेंगे, ब्लैकमनी जनरेशन को कैसे रोकेंगे। इसके श्रंदर ब्लैकमनी को रोकने के लिये हमें स्ट्रेट फ़ीडिंग पर विचार करने की श्रावण्यकता है।

उपसभा इस महोदय, हमने बिहार के अंदर पिछले दिनों अनुभव किया है कि हर कांस्टिट्येंसी के अंदर वास्ट बाइज एक धड़ा बन जाता है। उसके ग्रंदर जो उस कास्ट के पोलिटीशियन होते हैं, जो उस कास्ट के अफसर्स होते हैं, जो उस कास्ट के किमिनल्स होते हैं, जो उस कास्ट के स्मगलर्स होते हैं ग्रीर जो उस कास्ट के प्रोफ़ेसर और रहुईटस हो जाते हैं, वे एक तरफ़ हो जाते हैं और इस प्रकार से र्माज के ग्रंदर एक विचित्र विभाजन हो जाता है भयंकर कास्टिप्म का माहोल पैदा हो जाता है। जो दूसरी कास्ट का व्यक्ति उनका पिछले 30 साल से मिन्न रहता है चुनाव के समय वे एक दूसरे पर विश्वास नहीं करते हैं । इसिल्ये मेरा स्झाव है ग्रोर यह सुझाव पहले भी बी.जे.पी. की ग्रोर से रखा गया है कि सिगल मेंबर कांस्टिट्येंसी को स्म.प्त कर दिया जाय ग्रीर मल्टी मेंबर लिस्ट सिस्टम पर सभी दलों के लोग खड़े हों। जो कास्ट का उत्माद चलता है जिसके ग्रन्दर कास्ट रायट्स होते हैं। मैं भ्रापसे निवेदन करना चाहता हूं एक भिनट डाइवर्शन चाहुंगा (ब्यवधान) मैं लिस्ट सिस्टम का समर्थक हं। जो मैं पोजिटिव बात कह रहा हूं, ध्राप जरा ध्यान दीजिये । लिस्ट सिस्टम के अन्दर हर पार्टी के अन्दर हर कास्ट के लोग आएंगे। इस बार जो हुआ है, उसमें थोड़ा सा धन्तर इतना ही है कि विहार मे 223 कांस्टीट्येंसीज में 185 मे रिपोल हुम्रा है। यह रिपोल भी नहीं होता ध्रगर केन्द्र में दसरी सरकार नहीं होती । अगर केन्द्र मे विहार की सरकार के अनुसार सरकार होती तो ऐसा नहीं होता । उस समय विहार के मुख्य मंत्री हमारे माननीय सदस्य जो इस सदन के हैं उनका और चुनाव आयोग का बराबर झगड़ा चला कि ट्रांसफर करो, मत करो; पोस्टिंग करो या न करो । उन्होंने अफसरों [श्री ग्रश्विनी कूमार]

को जाति के नाम पर बांट दिया। इसका एक उदाहरण मैं ध्रापके सामने रखना चाहता हूं। उत्तर बिहार में हमारे रेल मंत्री जी का चुनाव क्षेत्र है जो इसका ज्वलंत उदाहरण है। इसकी इन्क्वायरी होनी चाहिये। मैं चाहूंगा कि बिहार के धन्दर इन्क्वायरी करो।

श्री सुरे द्वजीत तिह श्रहलुवालिया : इलेक्शन कमीशन बिहार के मुख्य मंत्री को तो लिख सकता है मेहम के बारे में प्रधानमंत्री को क्यों नहीं लिखता । यहा पर एक वर्तमान मुख्य मंत्री के बारे में क्यों नहीं लिखता ?

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): No interruptions please.

SHRI ANAND SHARMA: He is not interrupting. He is trying to elicit his views.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): Do not interrupt.

SHRI ANAND SHARMA: There is no need to get agitated.

्र उपसभाध्यक्ष (डा. जी. विजयमोहन र ड्डी): श्राप उनको खत्म करने दीजिये।

ु **श्री ग्रश्चिनी कुमार**ः ग्रापका समय े**जा**रहा है।

श्री आपनिन्द शर्माः मेहम के बारे में आपके जो विचार हैं उनको रिकार्ड में लाइये।

श्री श्रश्विनी कुमार भें रिकार्ड में कह जुका हूं। उपसभाष्यक महोदय, मुजफ्करपुर बिहार के अन्दर जो कुछ हुआ है उसकी इन्क्वायरी हो। (ब्याधान) मेहम के इलेशकन पर इन्क्वायरी के लिए इलेक्शन कमीशन ने कहा है मैं इसका समर्थन करता है। ध्रगर ध्राप जानना

ही चाहते हैं। अन्ततोगत्वा, मैं एक मिनट में केवल बिहार की समस्या के बारे में ग्रापका ध्यान ग्राकषित करना चाहता है। दक्षिण बिहार के अन्दर जहां सारी इंडाई। है यरेनियम से लेकर कोल और फोरियम से लेकर सारी चीजें पैदा होती हैं, वहां पर पिछले सप्ताह में चार टावर खराब हो जाने के कारण विजली का अभाव हो जाने से इंडस्ट्री में ग्रांधकार रहा । मैंने आरिफ मोहभ्मद साहब से चर्चाकी । वह कहते हैं कि विजली बोर्ड तो बिहार सरकार के अधीन है। इस समस्या के विषय में मैंने बहुत बार चर्चों की है प्रभने 9 साल के सांसद जीवन में, मैं पूनः ग्रापके माध्यम से इस सदन के सामने यह प्रश्न पूछना चाहता हं कि ग्रगर कोई प्राइवेट कम्पनी फेल हो जाती है, प्रोपर गुडज डिलिंबर नहीं करती है, लास देती है, कामगारों को पैसा नहीं देती है। उपभोनतात्रों के साथ धोखा करती है, उसको ग्रगर ग्राप नेशन-लाइज कर सकते हैं तो बिजली बोर्डों के भ्रन्दर परिवर्तन करने की कोई योजना केन्द्रीय सरकार क्या सोचेगी ? क्या यह विजली बोर्ड राज्य सरकारों की सेकेड काऊ बन कर रहेंगे ? राज्य सरकारें कुछ नहीं करना चाहतीं। मेरे मिल ने कहा कि सरकारी नौकरी की फीज खड़ी हो गई है। सारा धन खीच कर ले जाती है और जनता के पास धन नहीं जाता है। Which have become a liability to the whole of the nation. Will the Government think something about them ? राज्यों में ग्राज बजट का प्रोवलक खड़ा हो गया है। राज्य सरकारों ग्रीर केन्द्र सरकार के नान प्लान बजट का और खर्च का एक उदाहरण देकर में समाप्त कर देता हूं। मेरे पास यह एक सर्वे रियोर्ट है, मैं इसकी डिटेल में नहीं जाना चाहता हं। बिहार में म्गेर जिला है उसके अन्दर यह सर्व कराया गया कि कितने सरकारी अधिकारी, कर्मचारी और नौकर हैं। मुझे पढ़ कर आक्चर्य हुआ, पता नहीं मेरे मिलों को होगा या नही, मंगेर जिले की लगभग 30 लाख की ग्रावादी है ग्रीर उसके प्रशासन की व्यवस्था करने के लिए 14 हजार सरकारी नौकर हैं । इनमे ढाई सौ क्लास वन, साढे सात

को कला ह थीर साढ़े छ छ हार कतात सी और कतास फोर के कर्मचारी हैं। उन पर जो व्यय होता है वह उस जिले से प्राप्त होने वाला जाय से ज्यादा है। यह एक राष्ट्रिय समस्या है जी पिछले 42 साल से बढ़ती चली जा रही है। सेन्द्रल गवर्नमेंट और स्टेट गवर्नमेंट इम्प्लाइज के बारे में संरकार कोई नयी नीति बनाए अन्यया इनको तो सुविधा होगी लेकित देश को उत्थान करने में बाहे किसी भी दल की सरकार थ्राए वह असम्य रहेगी। यह एक मौलिक समस्या है जिस पर सदन विचार करें। इतना ही मेरा नभ्र निवेदन है।

SHRI KAPIL VERMA (Uttar Pradesh): Mr. Vice-Chairman, Sir, without meaning any disrespect to the President, I am constrained to oppose the Motion of Thanks.

Why I say this is because of the fact that though this was the -first major occasion when the new Government, the National Front Government, could have come out with specific socio-economic programmes, could have enunciated their policies clearly in relation to various national problems, unfortunately, they have not done so. Three months have gone by. The Assembly elections are also over. This was the first opportunity for them to have come out openly and spelt out their policies, enunciated their plan of action: in regard to fulfilment of their radical promises made in their election manifesto. But I am sorry to say that they, have, not tried to come to grips with any of the national problems. They have merely" stated the problems and then they have appointed committees. It is only appointment of committees and no enunciation of any action,, plan They have not mentioned what exactly they are going to do. Therefore, for me, it is rather a disappointment.

Not only there has been no formulation, of policies. They have also not spelt out the socio-economic programmes which they want to

place before the people for the solution of the problems which they themselves have posed. Particularly, they are silent on one very major issue, on one very major promise they have been talking about, namely, diversion of 50 per cent of the allocation for the development of the rural areas. They are also silent on the question of employment. I am sorry to say that the President's Address does, not make any reference in this regard.

Sir, I was surprised to find the President's Address saying that there is visible improvement in the communal situation. You know what is . happening in Bihar, at various place. Only day-before yesterday, sonicthing happened in Nizamuddin area in Delhi. I do not want to go into them in great detail because time is very short. In fact, after inviting. accepting and depending on, the support from fundamentalist forces, the N.F. have no right to talk about. secularism. How can you face communalism in such circumstances when you are dependent on their support to run your Government?

You have bungled both in Jammu and Kashmir and in Punjab. In fact, the situation has deteiorated after you come to power. Is the case of Punjab, you tried to give the message to the extremists and also, by visiting those places that the Congress Government had been cruel to them and that you are going to be soft and understanding towards them. You are seeing the result. In fact, the situation has worsened. Every day, more of murders are taking place, umpteen murders. Your entire effort has gone in vain. Punjab has gone to the inside pages of the newspapers. You bungled like hell in Jammu and kishmir also. In this connection, the real credit goes to Mr. Rajiv Gandhi and the Congress Party for spotlighting the de-terioraion in the conditions there and its gravity. I am glad, the former Prime Minister met the President and raised the issue. Then there

[Shri Kapil Verrna]

were certain developments. In fact, we treat it as a national issue. We do not want to politicise it. Our leaders have already offered fullest support on these issues. All Indians of all Political colours must cooperate on this issue because this is a national issue. In fact, we have joined the all-party committee and we will give all support, but for future action we will have to learn from the past experience. The basic mistake was to ignore the fact that it was the National Conference Shiekh Abdullah's family and the Congress—the Home Minister knows it very well, he was President of the J.K. Congress for a number of years—which was. the only secular force. All other parties were prou-1 Pakistan or fundamentalist. You created a political void by dissolving the Assembly. When I say 'you', I mean 'the Government'. The Government created a void by getting rid of Farooq Abdullah. You cannot fill that void without political activity. I am glad that you accepted the Congress insistence that political process must be started again. So. not going into great details. I would like to say that without losing any more time let the Government initiate its plan of action. So much time has passed. This is my basic complaint that you talk of promises but never offer any solutions, you never offer any plan of action. You try to get away in the name of compromise, in the name of consensus. You try to get away from the basic problem because you are only interested in sticking to the chair. You have no time to think about national problems. Your entire objective is to sit in the chair and nothing more. That is why you never think of solutions, think of programmes. Your entire policy is nothing but opportunistic. That is why within five minutes you change your position, When the fundamentalists push you, you go to the right and when leftists push you you go to the left. I am sure the time is not far off when people will see through your tricks and

bring you down. It is not necessary for us to do it.

Then, you talk of value-based politics. Meham episode is very recent you know what has happened there and this is your value-based politics. You know in your hearts, of hearts what has happened there, but you have no courage to come out with the truth because you do not want to lose your chair. I know the real situation, who is who. The theatricals that are taking place in Delhi may fool some people for some time but not all people for all time.

What has happened in Bihar and you talk of criminalisation of politics? What has happened there? The papers are full of it. Look at the elected persons, I am not talking of the candidates, people of criminal background have been elected already and how many of them are history sheeters? How much money has been spent? You accuse us of corruption. What are your people doing? Is it value-based politics?

Coming to radio and television, you say that you are giving autonomy to radio and television, but everybody knows what is happening. I am a journalist and every evening I hear the news on radio or see the TV news. There is great distortion. Do you think by giving fifth or sixth place to Rajiv Gandhi in your bulletin you can belittle him? It is absolutely wrong. I am only reminded of what the former Information Minister said after the Emergency. We asked them, to bend and they crawled. Today they are not crawling. They are just falling flat and trying to distort things. You used the TV—I want to tell this Government—to better the Congress face in the Assembly elections. I can give you one thousand tances, but I have very little time. Even during the recent crisis, you

have tried to use the TV politically against the Congress. may I say, if you give bureaucrats the control of TV and radio, do you think it is going to improve anything? Today also the bureaucrats are controlling them. Then where is the autonomy? How are things going to improve? You are abusing the TV; you are abusing the radio. You are using them for political ends. Is it autonomy? I am saying that there cannot be any autonomy like this. If you read through the Prasar Bharati Bill do not know whether my friends on that side have read it, but I have read it clause by clause, word by word and sentence by sentence because this is my subject—■ the financial control is hundred per cent in the hands of bureaucrats or the Government. Even after grant of autonomy, the AIR and T.V. will submit the statement of budget before the Government. It is written in the Bill. Radio and TV cannot change even a approved without the gramme permission of the Government, cannot even drop a programme without the permission of the Government. This is your autonomy. In fact, you have infiltrated people of you political views into the TV and radio. Anybody who listens or sees radio or TV knows that it is doing propaganda for funda-mentalists every day. Often they are announcing that the meeting of this Committee on that will be held on this day or giving their stand on certain issues. This is what is happening today.

Then what is your foreign policy? When you came to power you tried to send the message across the borders that the Government of India was having a big-brotherly attitude and you are going to cooperate with them, you are going to improve relations with them. And what has happened in Nepal? Your leader tried to say that there was "avoidable harsssment of Ne-palese people" due to our actions.

That was the sentence used. This is absolutely wrong. You have realised the truth now. It took you a hundred days to realise that the previous Government's attitude was correct. You are back to square one. Without wasting any more time I would say what is basic truth—I was there in Nepal for 3 years as the *Hindustan Times* correspondent I know every inch of that place. Never forget the fact that Nepal has been trying to play us against China, with whom we want to improve our relations today. Nepal has been trying to sow misunderstandings between us and China and by playing the Chinese card, they have been trying to distract attention from the real They have issues. imported sophisticated major arms from China. I have been talking about this problem in this House. And they have put them on our borders. Without going into great details, I would say that the activities of the Nepa-lese, in violation of our Pact of Friendship of 1950, are the real threat to our security because the Chinese today can walk and they do walk unchecked into Uttar Pradesh through that unmanned border, the open border between India and Nepal, while we cannot go even ten Km. within the borders of Tibet and Nepal. So, I would demand that the Government of India must, as was happening in the recent past, a lopts a stiff attitude as far as the question of security of India is concerned. I would also say that we must not hedge in on question of human rights. We should openly support the people who are trying to bring democracy to Nepal. We do not want to interfere in their internal affairs, but it is a question of democracy, it is a question of human rights which the world is supporting today. If you have heard it, even the BBC—which is not pro—Indian —reported that 5,000 Nepalese democrats have been arrested in Nepal, though the Government

[Shri Kapil Verma] there says that it is ony 1,000. Teachers, lawyers, students, doctors, etc. all kinds of people—are being arresed every day. There is a midnight knock at their door. The Nepalese King and his coterie have far exceeded what we have been reading had happened in Hungary, China Ruamnia and so many other countries, and they are trying to shut the doors against the winds of change which are sweeping the whole world today. But the winds of change which have brought about changes in Eastern European and even in the Soviet Union will certainly touch Nepal— I have no doubt about it. What the peoole of Nepal want is real friendship with the Indian people, and these artificial barriers, I am sure, will be destroyed one day, and will be destoyed in the real, sense of the word when democracy comes to Nepal. So, we cannot remain mute spectators. I don't say that the Government should intervene; I understand, Government cannot the intervene. But the people of India should give their wholehearted support to Nepalese. When Indians were fighting against Britain, in the House of Commons there were people who were supporting the freedom fighters; there were British citizens who were supporting the Indian freedom movement. So, we., should support the Nepalese people in their hour of need.

Secondly, I want to tell you that . Pakistan has suddenly changed its attitude... Benazir Bhutto goes to occupied Kashmir and announces her, support to the people who, are fighting for the so called, right, of self-determination It is clear: admission of the fact that, they have, sent .in infiltrators there to support their cause. She says,, mo 'matter what the Cost, "there will be no compromise on question open addmission of what ,they are doing I am glad that our 'Government

has protested, but now at least we should open our eyes. And it vindicates completely what Rajiv Gandhi did about Pakistan.

You tried to change your foreign policy about Sri Lanka. Even today's papers say that our troops returning from there feel humilia-ted and bitter that the splendid record of their real sacrifices has been forgotten. Some people are trying to minimize it, and the Sri Lankan officials and Ministers are saving that the IPKE was responsible for So many difficulties. Now the Tamils are being killed there. Tamil refugees are coming

So, your foreign policy is in complete shambles. It has des troyed everything built over years in regard to foreign policy. You have hot been able ' to solve any national problem and abroad also, in your foreign, policy you committed blunders. have Therefore, you must return to those time-tested policies which were laid down by Jawaharlal Nehru and Indira and followed by Rajiv Gandhi. So, on foreign policy there has to be agreement; it has to be bipartisan.

With China we want complete agreement, and I am sure that atll those people who are trying eo divide with on China will be proved wrong, though we will not comoro mise on certain basics. The Sovie-Union has always supported just It is our real friend in the world, our greatest friend in the world, I am; quite sure that those people who are expecting the Soviet Union to break up because of Sub-nationa lism or some; other basis will be disappointed.' The Soviet Union will stronger emerge from Gorbachev's experiments and plans which he is following.

THE: VICE-CHAIRMAN (DR. G. VIJAVA MOHAN REDDY)if Five minutes':

KAPIL VERMA: I will hot take more time. I am only mentioning' the last thing and is about my own profession. Though the Government has, notified the Wage proposals, I am very sorry to Board tell the Government through you that they have not been implemented except in a handful of papers. Only court orders have been made for certain, newspapers which had been to the cort., But they have not been implemented in most papers. So, the real relief has not Come" to newsmen. The Government has, turned too busy in its own intrenal troubles to pay, any attention to the Wage Board implementation to the implementation part of it. The other day I put a question, and, the answer, if you have gone through the answer, is that only two States have responded to Governments' instructions. They have received certain information, but that information also they have not That information is specified. also- according to the information given by the proprietary new-, papers. I demand, Sir, through you that the Working Journalists Act be amended drastically to provide for a penal provision so that the action is immediately taken including imprisonment and fine for those who do not implement the Wage Board recommendations because the Wage Board, is a statutory Board, it has been Established by law and mandatory.

Secondly, the Government has received report of experts committee. for pension for journalists. But the Government is sitting on it. Pro- bably It has no time to think about it as it has no time to think about national problems. So,I hope that it will quickly implement the pension proposals also;-

As ,1 said Congress, Party is interestedin giving constuctive cooperson, to this, Government in solving the various national pro-

lems., We, are there to help you in Jammu and Kashmir, in Punjab and in all national emergencies, against Pakistan or against any other coun-try which dares to cast an evil eye. on India. But first you make up your mind, first you frame your own plan of action, first you come with your own concrete programme, and we are with you—if we approve it. We have a history of more than. 100 years. We people, the Congress Party will again have 100 years more of glorious history. There is no doubt about it that we on this side of the House will co-operate-with you on natural issues. We are basically interested in solving the national problems. When correct solutions come before us, we will co-operate. Let us all unite to fight against meliversion and country's enemies. Thank you.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): I have to inform the hon. Members that the Home Minister will make a statement at 4-30 p. m. today, the 19th March, 1990 regarding the incidents which took place in the Nizamuddin area of New Delhi on the 17th March, 1990,

डा. रत्नाकर पाण्डेय (उत्तर प्रदेश)
माननीय सभापति जी, पांच बजे से भारत
सरकार वजट प्रस्तुत करने जा रही है। हम,
अनुसोध करेंगे कि आपने कि लो निकासुद्दीन
की घटना पर मली नहोदय बक्तव्य देने।
वाले हैं, उसका एमव परिवर्तित किया जाए
या एसको अब दें।

वजर इता महत्वपूर्ण है कि हम भी वाहेंगे कि वर्णक दीर्घा म बैठकर हम देखें। पहली बार यह परम्परा यह सरकार चला रही है कि बजर के समय पर इतने महत्वपूर्ण ईस्यू पर मंत्री महोदय रेट्टमेंट दे रहे हैं। इससे साफ जाहिर होता है कि सरकार चाहती है कि कंदस्य सदन में उपस्थित क रहे और लेखिक अपने के पूछा पायें। इसलिए मैं आपके माड्यम से सादर इन्रोध करंगा कि सरकार की डायरेक्ट करे कि बड़ ट पेंच होने के बाद ही इस मार ले को इस सदन, उठाया आएं।

SHRI KAMAL MORARKA: (Rajasthan): I agree with Dr. Ratnakar Pandey. I think it will be proper that this Statement is made after the House reassembles and the Finance Minister places the Budget here. After that the Statement can be made.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDÝ): I think the House agrees on this. It will be at 6 p.m. after placing the Budget in the House.

PROF. (MRS.) ASIMA CHAT-TERJEE (Nominated): Mr. Vice-Chairman, Sir, the President's Address has created a mixed feeling. The President's Address has laid emphasis particularly on the future policy to be adopted by the new Government to strengthen the national fabric and to build a better and strong India.

The President's Address is expected to present a review of the achievements of the Government during the previous year i.e. 1988-89 and give a critical analysis of their performance and also to suggest as to what further action should be taken to give a thrust to the country's further development and economic growth. It must be admitted that the achievements which have been mentioned in the President's Address must go to the credit of the previous Government, but this has not been specifically mentioned. The new Government has taken up the administration at the Centre only 100 days back. This period, I believe, is too short to draw definite conclusions about the performance of the present Government. How-ever, the President's Address had indicated the trend and the direction of the future programmes and also priorities. It was promised to the people that the prices of essential commodities will be brought down, but today the common man is facing a serious crises as the prices are going up and it is difficult to control: the price hike. This has caused a grave concern particularly when the income of the common man is very

low and is not going to increase. Therefore, it is my request to the new Government to consider this matter. However, various positive aspects on the performance of the previous Government have been mentioned in the Railway Budget. If the Seventh Plan outlay is taken into consideration, the total outlay at the beginning of the Plan was Rs. 1,80,000 crores. As against this the achievement was estimated at Rs. 2,22,000 crores. Thereby the performance as 109 percent. This should be considered as past achievement. In the industrial sector, the growth rate was 9 per cent and in the agricultural sector it. was more than 20 per cent in the year 1988-89. Performance in the capital market is impressive considering the performance of the previous. Government.

Regarding unemployment, the problem is every acute. I think this may be solved to a great extent by providing self-employment opportunities.

So for as the Prasar Bharati and Lok Pal Bills are concerned, wise decision is to ba taken after meaningful discussions on all aspects in both the Houses.

Regarding Bhopal Gas tragedy. the Government has taken a proper action. It is gratifying to note that the Government has provided an interim relief amounting to Rs. 360 crores. Much has been debated on Kashmir and Punjab problems, foreign policy, particularly with neighbouring countries and also SAARC, the latter providing a valuable institutional framework for promoting regional cooperation.

From the national point of view I would like to speak on science and technology, health and family welfare and education and also on the development of wasteland, about which no mention has been made in the President's Address.

India has reached a stage of scientific excellence that can lead to a technological revolution. Some of the current operating technology

missions would be mentioned to indicate the advancement in science and technology in India. First of all, the development of surface-to-surface missile our Scientists, ..technologists, engineers and technicians indicates a spectacular advancement in technology. The Indian Middle Atmospheric Programme operating since 1982 has made tremendous progress. The first Indian satellite mission (Stross-Aeronomy satellite, the Mesospheric Stratospheric Radar (MST Radar) and also the drinking water mission, I would say, the progress in these areas is really extremely satisfactory. MST radar is the only instrument which has been developed and which can observe all weather conditions and can sample the atmosphere at short time intervals. Thus science and technology for atmospheric science has been developed with great success. Telecommunication revolution made so far would use digital networks with computers as element of the network and as terminal. The first ever indigenously developed high performance computer based on parallel processing architecture popularly known as super computer would place India in a select league of advanced nations and will function from this year. The target supercomputer whose architecture design had already been completed would be outstanding in terms of both hardware and system software in comparison with similary class of machines in the world.

Within India electronics had been growing and improving rapidly in this decade. Electronics output as a part of industrial GDP has tripled * from 1.15 per cent in 1980 to 2.9 per cent in 1988 indeed and this progress 1S commendable compared to the progress made in Europe and other developed countries. Electronics played a large part in the modernisation and progress of a country. So far as the electronic industry in India is concerned, it has already grown well over four times in the last half decade of the decade of the century.

Now, coming to oil-seeds technology mission, it has proved successful. The mission has achieved a record production of over 155 lakh tonnes in 1988-89. I must say that it is a record. The oilseeds production in 1989-90 was 178-8 lakh, tonnes which was 155 lakh tonnes as compared to the previous year. The production of oil in 1988-89 was 49. 50 lakh tonnes. The production of foodgrains has also reached a target of 175 million tonnes. The progress made so far is quite satisfactory. The production of groundnut oil, soyabean, palm oil, sunflower oil, sesame and mustard oil has risen spectacularly.

For effective rural health services and to fulfil the mission "Health for all by 2000 A.D." traditional system of medicine should be encouraged and should be used for giving relief to the common man. There are 5,76,000 villages in India and we know that 80 per cent of the population live in rural India and in order to give relief to the ailing persons in the ffrur 1 areas, it is absolutely necessary to develop ayurvedic and unani drugs and some drugs have already been developed so that these can be made available to the common man.

Primary health care centres, subcentres and community centres in Indian villages should be provided with equipments, life-saving medicines and also competent doctors and well-trained assistants should be posted to serve in rural hospitals. Hygiennic conditions and good sanitation are to be provided and also the transport. In order to control population about which much discussion took place this morning, I think not only the womenfolk but also the menfolk should be educated and let us adopt some new policy with the help of which we would be able to control the population explosion and if necessary, more incentives should be given. Audio visual programmes should be arranged and also literacy programmes should be

[Prof. (Mrs.) Asima Chatterjee] taken up more extensively. Now. so far as education is concerned, I think the whole policy is to be revised. How to improve education, how to eradicate illiteracy? I would like to suggest that book learning has to be partially substituted by practical work, games, craft work, field work and social services and' to give training about the environ ment and in order to nourish students' interests and curosities, em phasis should be laid on work programmes, sicnece with general' education and cultural programmes for developing power of creataivity in children, as suggested by Gandhiji, the Father of the Nation. For successful implementation of the future policy, as mentioned in the President's Address, all parties should cooperate, as mentioned by my honrible colleague, Mr. Kapil Verma, and we should work unitedly for the economic growth of the country in order to build a strong India and also we should make serious effort by providing the common man with essential commodities at reasonable prices at least for survival and by providing them job opportunities so that they can lead a good life.

Regarding wasteland development, the Wasteland Development Board has been constituted and it was decided that fodder and fuelwould should be grown. But so far, nothing has been done and therefore, it is my request to the present Government to formulate programmes development of fodder and fuelwood in wasteland.

While concluding, I most say that until and unless we work unitedly, it is impossible to build a better and strong India and also to maintain the national unity and integration. It is my last speech because I am going to retire in May. It would be a. pleasure for me if the Government accepts my suggestions and I would be extremely grateful. Thank you.

Minister

THE VICE-CHAIRMAN (DR... G. VIJAYA MOHAN REDDY): Dr. Ratnakar Pandey.

SHRI FAWAN KUMAR BAN-SAL: Sir, now we have one hour and within one hour, this matter regarding Nizamuddih incident can be disposed of Otherwise, we won't be able to take it up. So please ask for Home Minister's statement. (Interruptions).

SHRIMATI JAYANTHI NAT-ARAJAN: We will be very brief.

SHRI PAWAN KUMAR BAN-SAL: We will be brief in our clarifications. I request if, you take it up right now, we will be able to conclude it.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): Will the hon. Minister agree?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHA-MMAD SAYEED): Yes Sir.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): Shall we take it up

4-00 P.M.

STATEMENT BY MINISTER

Re. Police Firing in Nizamuddin Area of Delhi

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): Copies of the statement have to be circulated.

SHRI PAWAN KUMAR BAN-SAL (Punjab): Let the Minister start.

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHA MMAD SAYEED): Sir, I wish toapprise __ (Interruptions).